

**DEMAND NO. 45—HEAVY INDUSTRIES**

"That a sum not exceeding Rs. 4,52,22,000 on Revenue Account and not exceeding Rs. 43,08,88,000 on Capital Account be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Heavy Industry'."

14.56 hrs.

**MINISTRY OF EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF CULTURE**

**MR. DEPUTY-SPEAKER:** The House will now take up discussion and voting on Demand Nos. 25 to 27 relating to the Ministry of Education and Social Welfare and Demand Nos. 92 and 93 relating to Department of Culture for which 6 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

**DEMAND NO. 25—DEPARTMENT OF EDUCATION**

**MR. DEPUTY-SPEAKER:** Motion moved:

"That a sum not exceeding Rs. 2, 21,48,000 on Revenue Account be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Department of Education'."

**DEMAND NO. 26—EDUCATION**

**MR. DEPUTY-SPEAKER:** Motion moved:

"That a sum not exceeding Rs. 97,98,94,000 on Revenue Account and not exceeding Rs. 88,49,000 on

Capital Account be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Education'."

**DEMAND NO. 27—DEPARTMENT OF SOCIAL WELFARE**

**MR. DEPUTY-SPEAKER:** Motion moved:

"That a sum not exceeding Rs. 22,09,52,000 on Revenue Account and not exceeding Rs. 4,17,000 on Capital Account be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Department of Social Welfare'."

**DEMAND NO. 92—DEPARTMENT OF CULTURE**

**MR. DEPUTY-SPEAKER:** Motion moved:

"That a sum not exceeding Rs. 5,59,34,000 on Revenue Account be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Department of Culture'."

**DEMAND NO. 93—ARCHAEOLOGY**

**MR. DEPUTY-SPEAKER:** Motion moved:

"That a sum not exceeding Rs. 2,18,08,000 on Revenue Account be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1974, in respect of 'Archaeology'."

**SHRI SAROJ MUKHERJEE**  
(Katwa): I beg to move:

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Failure to implement the directive principle of the Constitution to make primary education free to every child of India (3)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Failure to uplift the educational status of the Scheduled Castes, Scheduled Tribes and backward sections of the Indian people by giving them opportunity to get education free in every village (4)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Need of introducing the pension scheme for college teachers of all categories throughout the country, as the colleges are bound with the Central U.G.C. Scheme (5)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Need of introducing the pension scheme for the non-teaching staff including the bearers of college hostels (sponsored, private or otherwise) all of which are linked with U.G.C. Scheme (6)].

"That the Demand under the head Education be reduced by Rs. 100."

[Need of simplified categorisation of colleges and of teaching staff with uniform pay scale throughout India (7)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Need to increase the pay scale of the college teachers of all categories to make it at par with Government college teachers (8)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Need to extend the facilities to the college teachers who are newly appointed by calculating service-period rendered in teaching in schools prior to joining the college and to bring these facilities at par with the other teachers of the colleges (9)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Need to change the present examination system in colleges and make it attractive for the students instead of repelling them from appearing in examinations (10)].

"That the Demand under the head Department of Education be reduced by Rs. 100."

[Failure to promote the programme of education, training and rehabilitation of the physically and mentally handicapped (11)].

"That the Demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to set up training centres for women in handicrafts, stitching, tailoring, weaving and knitting through training-cum-production centre in every village of India (12)].

**SHRI P. G. MAVALANKAR**  
(Ahmedabad): I beg to move:

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to ensure that the Minister of Education is a full member of the Cabinet (13)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to provide a large budget for education to meet the urgent needs of several programmes and projects with the aim of all round and rapid development of the human factor in our economy and polity (14)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to formulate a truly national policy with regard to the working of the two Central Universities the Hindu Vishwa Vidyalaya at Varanasi and the Muslim University at Aligarh (15)]

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to strengthen the annual budget of the University Grants Commission with a view to achieving better and greater results in the sphere of Higher Education in the whole country (16)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to implement several useful and purposeful recommendations of the Kothari Commission on Education (17)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to persuade the State Governments to put into practice proposals of the UGC in regard to improvement of salary scales and service conditions of college and University teachers all over the country (18)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to help U.G.C. start and strengthen autonomous colleges in the important educational centres spread throughout the nation (19)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to face effectively and immediately the challenge of student unrest in the various educational campuses (20)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to help U.G.C. start and educational policy which will meet the requirement of the new independent democratic nation-State of India (21)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to obtain uniform standards and practices of achieving peaks of excellence in the universities and allied institutions of Higher Education in the entire land (22)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to accelerate the nationwide programme of providing free, compulsory and universal education to all boys and girls in the age group 5 to 14, as per Constitutional directive (23)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to work out an intelligent, imaginative and helpful project of educational T.V. during the decade of the Seventies (24)].

[Shri P. G. Mavalankar]

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to take steps to provide for the meaningful working of the continuing education programme for all adults, both literate and semi-literate as well as skilled and semi-skilled (25)].

"That the demand under the head Department of Education be reduced to Re. 1.

[Failure to speed up the pace of development of regional languages in particular reference to medium of instruction and publication of books both original and translated (26)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for upgrading the miserably low salary scales of Primary School Teachers all over the country (27)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for allotting larger funds to all States and Union territories for accelerating the spread of compulsory free universal primary education in India (28)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for encouraging multi-purpose secondary schools in our country (29)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for ensuring proper conditions of service, security of tenure and better scales of salary to all the confirmed teachers in secondary schools (30)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for improving the salary scales and service conditions of non-teaching staff in colleges all over the country (31)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for developing a vigorous programme of physical education in all high schools and colleges (32)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for providing more funds for further encouragement of games and sports in all our educational institutions (33)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for making secondary education free to all girls throughout the nation (34)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for setting up specialized educational institutions for women in the fields of home science, handicrafts, tailoring, knittings, nursing and first aid, etc. (35)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for making provision for Annual Book Allowance to all categories of teachers in colleges and universities (36)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for radically reorienting the entire examination system with a view to eliminating the evils of guides, tuitions and suggestions and with the object to enabling students to think independently and critically on the subject matter of their studies (37)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for development of an extensive library service in higher secondary schools and colleges so as to encourage continuous and intensive reading habits among the students and teachers community (38)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need for restoring all the cuts that were imposed from time to time under the pretext of crisis and emergency in various educational programmes and projects already planned (39)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Need for establishing special training centres for the blind, the handicapped and the mentally retarded (40)].

SHRI C. K. CHANDRAPPA:  
(Telicherry); I beg to move:

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to ban the semi-fascist and para-military organisations like R.S.S. from functioning in the campuses of the universities and other educational institutions in the country (41)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to provide adequate students' representatives in all the administrative and academic bodies of the Central universities (42)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to bring about necessary controls, in Union territories, over the private management who had commercialised our education in their effort to reduce education into a profitable enterprise (43)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to provide conditions for the democratic functioning of the students unions in all the educational institutions under Central Control (44)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to abolish the so-called public schools which are functioning in the union territories as a remnant of colonialism (45)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to reorient the education in such a way that it become an effective instrument of social change and progress (46)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to take steps to provide better facilities for sports so that Indian sports develop upto international standards (47)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to evolve a modern examination system discarding the present outdated and obsolete one (48)].

[Shri C. K. Chandrappan]

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to instill in the minds of students the national goals of socialism, secularism and democracy by giving a new content to our education (49)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure in taking up a massive literacy scheme with a view to effectively fighting illiteracy (50)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to enquire into the complaints about the bureaucratic and authoritarian actions of certain Vice-Chancellors against the University teachers (51)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to provide better sports facilities in our countryside (52)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to strengthen the laboratories in Universities to promote research (53)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to provide better conditions of work for the university teachers and also for the non-teaching staff in the Union territories (54)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to weed out the C.I.A. cover organisations from the field

of education such as Viswa Yuvak Kendra (55)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Need to seek the co-operation of all the students organisations in the country to create conditions of peace and tranquility in the academic world (56)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to provide vocational bias to education (57)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to provide conditions to run the Central Universities as model Centres of education, by providing full democratic rights to students and teachers and by reforming academic and administrative bodies in these institutions (58)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to encourage and expand a massive library movement in our country, particularly in the rural side (59)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure in setting in a high power commission to enquire into the infiltration of communal organisations in educational institutions and its consequences and also for suggesting remedies (60)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to weed out the imperialist influence from our education (61)].

"That the demand under the head Department of Education be reduced to Re. 1."

[Failure to stop the CIA infiltration in various forms in our education (62)].

SHRIMATI BIBHA GHOSH GO-SWAMI (Nabadwip): I beg to move:

"That the demand under the head Department of Education be reduced by Rs. 100."

[Increase in the absolute number of illiterates in the country (63)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to eradicate illiteracy even after 25 years of independence (64)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to provide universal, free and compulsory education for the age group 6—14 (65)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to provide adequate special help to the relevant States for free education upto class VIII (66)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to provide facilities for adult education to any significant extent. (67)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to change the national priorities in favour of education (68)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to implement a uniform national scale of all teachers throughout India which will compare favourably with other professions and be at least at par with the growth of economy in the country (69)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to reform the examination system despite the recommendations of the Committees, Commissions and Educationists over the past decades (70)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to provide proper climate for meaningful education by ensuring either jobs or unemployment benefits to the products of the educational system (71)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to combat regional and sectoral imbalance in education (72)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to maintain a proper attitude towards teachers' organisations in Union territories and also to provide proper facilities for them (73)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to provide adequate special facilities for girls' education in Union territories (74)].

[Shrimati Bibha Ghosh Goswami]  
"That the demand under the head  
Education be reduced by Rs. 100."

[Failure to provide free books,  
mid-day meals and school uni-  
forms for all primary school  
children (77)].

"That the demand under the head  
Education be reduced by Rs. 100."

[Failure to provide security of  
service, pension schemes and in-  
surance benefits for teaching and  
non-teaching staff of schools and  
colleges under the Central control  
(78)].

"That the demand under the head  
Education be reduced by Rs. 100."

[Failure to provide facilities for  
compulsory games and sports in  
schools in India (79)].

"That the Demand under the head  
Education be reduced by Rs. 100."

[Failure to secure from the  
Railway Ministry the revival of  
Teachers' Individual Railway con-  
cessions (80)].

"That the demand under the head  
Department of Social Welfare be  
reduced by Rs. 100."

[Lack of awareness of and con-  
cern for the problem of footpath  
dwellers in big cities (81)].

SHRI GADADHAR SAHA (Bir-  
bhum): I beg to move:

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to introduce and imple-  
ment pension scheme for all em-  
ployees in educational institutions  
in Union territories (82)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to start payment of  
pension to retired teachers within

reasonable time limit after their  
retirement in Union territories  
(83)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to provide guarantee  
for security of service to teachers  
in educational institutions in  
Union territories (84)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to bring about change  
in examination system (85)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to check deterioration  
in the standard of education (86)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to award special grant  
to the wards of teaching and non-  
teaching staff educational insti-  
tutions to cover the whole cost of  
education (87)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to make primary edu-  
cation free, compulsory and uni-  
versal to all children in the age  
group of 5-14 according to direc-  
tive principle of the Constitution  
in all States (88)].

"That the demand under the head  
Department of Education be reduced  
by Rs. 100."

[Failure to formulate and im-  
plement a national policy on edu-  
cation (89)].



"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to implement certain useful and purposeful recommendations of the Kothari Commission on Education in respect of pay scale of teachers and their service conditions (90)].

"That the demand under the head Department of Education be reduced by Rs. 100."

[Failure to regularise payments to teachers in secondary schools in Union territories (91)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to formulate and implement the programme of economic and social development among the vulnerable section of society (92)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to formulate national policy on education for eradication of illiteracy among the adults (93)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to promote the programmes and social activities for education, training and rehabilitation of the physically handicapped and mentally retarded. (94)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure of the Centre to persuade the State Governments to implement the nutrition programmes (95)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to evolve and implement an extensive programme of old age assistance for the old people who have no family members to support them (96)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Undesirability of low priority given to social welfare programme in the 5th Five Year Plan and diversion of funds under the social welfare elsewhere (97)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to check the spread of prostitution through programmes of better employment, removal of poverty and proper education (98)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to check rise in beggary through a variety of schemes of employment, removal of poverty and housing (99)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Failure to stop immigration of children, youth and people from rural to urban areas through extensive schemes of employment and relief operation (100)].

"That the demand under the head Department of Social Welfare be reduced by Rs. 100."

[Need for immediate revision of Test Relief Manual and to stop exploitation of half-fed, ill-fed hungry labour in rural and urban areas under test relief work

[Shri Gadadhar Saha] scheme and increase the wage rate in view of increase in living cost (101)].

SHRI SAROJ MUKHERJEE: I beg to move:

"That the demand under the head Department of Culture be reduced by Rs. 100."

[Failure to strengthen cultural ties between different people inhabiting India (1)].

"That the demand under the head Department of Culture be reduced by Rs. 100."

[Failure to set up cultural institutions in rural areas and absorb the folk artistes who are suffering for lack of finance in various cultural activities of our country (2)].

"That the demand under the head Department of Culture be reduced by Rs. 100."

[Need to recognise the writers, poets and novelists in various States belonging to the politics opposed to the ruling party (3)].

That the demand under the head Archaeology be reduced by Rs. 100."

[Need to further excavate and explore the past history in the region known as "Pandu Rajar Bhibi" in the district of Burdwan (P. S. Ausgram), West Bengal, India (4)].

SHRI C. K. CHANDRAPAN I: I beg to move:

"That the demand under the head Department of Culture be reduced to Re. 1."

[Failure to provide necessary facilities for the development of the folk arts, crafts and culture (5)].

"That the demand under the head Department of Culture be reduced to Re. 1."

[Failure to provide adequate facilities for translation of well-known literature from different languages to all Indian languages (6)].

SHRI GADADHAR SAHA: I beg to move:

"That the demand under the head Archaeology be reduced by Rs. 100."

[Need to excavate and explore the past history in the area known as Ralic of Past History protected by Government at Nanoor in Birbhum District, West Bengal (8)].

MR. DEPUTY SPEAKER: The cut motions are also before the House. Shrimati Bibha Ghosh Goswami.

SHRIMATI BIBHA GHOSH GOSWAMI (Nabadwip): Sir, at the outset I would ask for a little more time. The Government have come out with a blueprint of education in the Fifth Five Year Plan and I need some time to deal with that.

The word 'Education' has now become almost synonymous with 'crisis'. Open the newspaper any day, and there is invariably some news or other about student unrest, teachers' strike, closure of institutions and so on and so forth. The Government has brought the whole situation to a complete mess.

And this is the inevitable result of the class bias of the Government in its over-all policy decisions. They are continuously talking of "socialism", "socialistic pattern", "Social justice" and of course, 'garibi hatao', while continuously acting as the auxiliary instrument of landlordism and monopoly capital. In a way the

same thing is reflected in the education policy—State spending a greater sum of money for the rich, and lesser for the expense of the poor.

The Government does no longer talk of universal, free and compulsory primary education. The official figures talk of 'enrolment facilities', not enrolment as such. It is now officially recognised that compulsory universal primary education cannot be implemented because the problem of drop-out cannot be solved so long as the vast majority of our people remain poor.

That means, the poorer masses cannot afford to send their children to schools even if there are free schooling facilities.

15 hrs.

[SHRI K. N. TIWARI in the Chair]

The children have to work and help the sheer survival of their families. The recipe of "Mid-day meals" is offered as an incentive for attending the schools. But it is so insignificant that it does not work. I do not know where it will stand after the Rs. 950 crores cut in the original Plan provisions proposed by the Ministry and the C.A.B.E.

As a result, according to official figures, schooling facilities were made available for about 80 per cent of the population in the relevant age-group but the rate of drop-out is so serious that so far actual enrolment in our primary schools is not more than 52 per cent. In fact, as it is pointed out by Prof. A. K. Sen, in the course of his valuable lectures on "The crisis in Indian Education", this percentage will be much less if we take into account the percentage dropping out of class V and the fact that the number of primary school children above the relevant age-group is much more than the number of younger children in post-primary classes.

I am quoting from the document "Education" in the Fifth Five Year Plan. It says:

"Of every 100 children that enter class I, only 40 reach class V and only 25 reach class VIII. The drop-out rates for girls are higher than those for boys. The rates for Scheduled Castes are even higher and those for Scheduled Tribes are probably the highest."

If we go by the N.C.E.R.T. Survey Report, in some States, we reach the fantastic figures of only 27 per cent of boys and 15 per cent of girls seeing their way through from Class I to Class IV. It is this continuous increase in the rate of drop-out that explains the absolute increase in illiteracy. Look at the funny contradiction. You spend money, though ridiculously insufficient, on Adult education, and Adult literacy campaign. On the other hand, your schools cannot retain students, and they drop-out every year in large number and join the army of illiterates. I am sure, ours is the near-worst performance in the world after 25 years of Independence and this performance has given us an all-time record of illiteracy. Of the 55 crores of illiterates in the world today, 38 crores live in India. There is no use referring to the examples of China or of the war-torn Vietnam successfully having put an end to illiteracy. Even with such a huge drop-out rate, the Government fails to offer facilities for secondary education because, they say, they do not have resources.

A complete lack of proper sense of priority characterises this Government. They can find money to inflate the expenditure for top-heavy administration and for police and military. But for education, they have got no money. No use asking them to realise the income-tax arrears or black-money.

Today, they are openly talking of restrictions on secondary education.

[Shrimati Bibha Ghosh Goswami]  
They think a lot of public fund is being wasted on education which has no relationship with the employment market. They are saying the same thing about college education. They are facing a situation where demand for more facilities is going up. This is inevitable. Firstly, because the aspirations of our people are being more and more articulate. Secondly, and this is more important, the acute unemployment situation has resulted in a growing craze for a higher degree as an essential passport to the employment market.

The Government have never tried seriously to any manpower planning. All along they are talking big of education as a part of the productive process, but never actually tried to make education relevant to the needs of a democratic society. They possibly cannot do that because, with more than 80 per cent of our people living in the country side, the crux of the question of our economy is the agrarian question and in that sector, they have a record of thorough bungling. Their new agricultural strategy has resulted in eviction of small peasants and displacement of a great number of agricultural labourers. The mechanisation programme has resulted in lesser employment. If this is the state of affairs in agriculture where even unskilled labour surplus is growing every day, how can you think of making education relevant to the forces or techniques of production?

It follows obviously that your entire emphasis is on conventional general education inherited from the imperialist British. In spite of a considerable expansion of the administration requiring white-collared workers, today, you have a huge number of educated unemployed. Even after the tall talks of India needing more and more technicians and doctors, lakhs of our precious engineers and doctors are out on the streets. As

a result, education has become thoroughly irrelevant to the life of the student. A student is prompted only by the need for a degree; the content of education is not important. Hence, the growing unrest amongst the students.

This system alienates the teachers also. You give the lowest priority to teachers' salaries, amenities in the educational institutions or democratic structure of administration. The national pay scales of teachers which will compare favourably to other professions in the country are yet nowhere on the horizon.

Sir, the policies and attitudes of this Government have brought forth the rising wave of struggles of teachers in India. They lack security of service and they are ill-paid. If I may cite the information given in the Report of the Advisory Committee of the NCERT some time ago, the all India average of salary of teachers for all types of educational institutions, including universities, in 1964-65. was Rs. 1.543 per teacher per annum; that comes to Rs. 128 per teacher per month. And whatever growth has been there in the rate of salaries of teachers has been, in most cases, eroded away by price, rise, and in many cases, the actual or real salary has substantially diminished. We hear every day long sermons that teachers are the builders of the nation and so on, but when it comes to enhancing their salaries and catering to their needs, we are told that they have no resources.

A large part of our schools and colleges are in the private sector and the teachers are always at the mercy of the private managers. Right now, the college and university teachers of West Bengal are agitating for reinstatement of their colleagues who have been dismissed by the Kameerpu-kur College authorities. Most of the colleges in West Bengal, according to a memorandum to the Chief Minister

from West Bengal College and University Teachers' Association, are on the point of bankruptcy leading to a long time non-payment of salaries to thousands of college teachers. Another point is that monthly payment of full pay packet is a foreign practice to most of the schools and colleges of West Bengal. The State Government of West Bengal is busy issuing circulars to the detriment of secondary education. One recent order proposes cutting off the head of the taller person to make him equal to the shorter one. Under the pretext of introducing a uniform pattern of grant-in-aid, the full deficit scheme, which was begun as long back as 1948, has suddenly been withdrawn. All Madrasahs, high and higher, a number of whom enjoyed full deficit, are totally excluded from grant as are all Junior or High Schools or middle schools.

In West Bengal, hundreds of teachers are being victimised. They are not being allowed to join their schools and the managements are trying to dismiss them on the plea of their absence from duty. Widespread organised violence by the Chhatra-Parishad hoodlums is being unleashed against the teachers. It may not be out of place to mention that lists containing the names of some such teachers were submitted to the hon. Minister who, apparently, could not persuade the State Government to take corrective steps. In fact, the State Government is even refusing to reply for the last several months. The Haryana school teachers' strike is a very recent example. Thousands were dismissed; thousands were arrested and beaten up by anti-socials at the instance of the State Government. More than 15,000 were jailed. Rajasthan teachers and college teachers of Punjab and Haryana were arrested and jailed. Even in a centrally controlled University like the Punjab University, the Vice-Chancellor goes on harassing teachers, victimising them and using the

Senate and the Syndicate for his autocratic rule and you remain a silent spectator.

This is your attitude to education and educators. Everytime somebody talks of these things in this House, we are told that 'education' is a State subject. On the other hand, you build a campaign for converting education as a central or a concurrent subject. The States obviously adopt a policy that the Centre adopts. And, after all, it is the same Congress ruling in the States as well as in the Centre.

The Government have worked out a so-called new strategy of educational planning. It is a wonderful solution—a combination of privilege and merit. Let me try to restate the arguments put forth:

"The demand for education is too high. We cannot afford to offer minimum facilities to everybody, not even at the level of primary education. We are wasting our funds spending too much for too many. We shall, therefore, spend much more for a few and much less for the many. But we must also talk of socialism, social justice, de-linking quality from privilege and facilities for the poor. So we will distribute some concessions here and there."

Here is a glaring confession from the Ministry. This is the working paper for the Fifth Five Year plan. It says:

"Since resources are limited and good education cannot be immediately provided to all, it is essential that admissions to our good schools are regulated on the basis of merit and social justice. These model schools would, therefore, be provided with adequate hostel facilities and at least 25 per cent of their seats would be reserved for

[Shrimati Bibha Ghosh Goswami] children coming from the socially and economically deprived groups who would be paid suitable scholarships..."

In actual terms, what are you doing? You are going to have one model primary in each block, one model secondary in each district and autonomous colleges upto 5 per cent of the total number of colleges. Who will be the students of these models—the so-called pace-setting institutions? Obviously, the children of the rich. Because the fees in these schools and colleges will be much higher and mostly these will be residential type of institutions.

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV):** We shall not charge any fees if it comes to that.

**SHRIMATI BIBHA GHOSH GOSWAMI:** You may reply to all these while you reply.

Now you will pay for their buildings and equipment. And the ordinary schools and colleges will take care of themselves. Thus, there will be two parallel channels of education. As Prof. Kumaresh Chakraverty has rightly pointed out in an article:

"Thus the model primary school will feed the model secondary school which will feed the autonomous college and the University. This will be the channel of good education meant primarily for the rich, both rural and urban. On the other hand, the ordinary primary school, the ordinary secondary school and the ordinary college will be linked in the same chain. This is the result of reconciliation efforts between qualitative improvement and claims of expansion. And this is another name for growth with social justice."

And what other purpose does it serve? I quote again from the same:

"The new scheme will also provide an objective background for ideological unification of the rural and urban elite, particularly by building a new bridge between the rural and urban beneficiaries of the development of our economy on capitalist lines."

I know the Government will at once talk of scholarships for 25 per cent of the students. But the amount of scholarships is so small that it will be virtually meaningless and, by and large, it will also go to help the comparatively richer. Besides, the proportion of scholarships is also in the inverse ratio. On the one hand, you say 40 per cent of our population is below the poverty line and, on the other hand, you claim to observe the rules of social justice by offering 25 per cent scholarships.

Just look at your Budget. You reduce the total expenditure from about 138 crores last year to about 125 crores this year. That means, in percentage, you reduce it to 1.62 per cent of the total budgeted outlay. This Government, as I have said earlier, totally lack a sense of understanding about the pivotal significance of Education in modern society. If they had any such sense of understanding they would have at least raised the status of the Ministry of Education to Cabinet level. They have got only a distorted and lopsided sense of national priorities. Sir, we spend twice as much money on a single heavy engineering plant as we spend on the total budget on Education. We spend more on a single item of Central Police under the Ministry of Home Affairs, than what we spend on Education. And in a country of illiterates, we spend on family planning about half the amount we spend on Education, thus putting the cart before the horse. Why maintain a Ministry at all for spending such a paltry sum? The

Education portfolio may better be handed over to any other Ministry, say, Animal Husbandry, rather than having a Minister of the calibre of our present Minister. We demand a minimum of ten per cent of the Central Budget to be spent on Education as recommended by the Kher Committee as far back as 1952. We demand a minimum of ten per cent of the total Plan outlay of the Fifth Plan to be earmarked for education. As it stands now, this is only four per cent of the plan outlay.

Within the reduced expenditure you introduce some special allocation of more than Rs. 70 lakhs for so called expansion and improvement of the quality of primary education. Obviously this will go for starting the process of establishing model primary schools meant for the children of the rich.

According to the Ministry, universal free primary education would be implemented by 1980-81. It is with that view that the Minister must have proposed the budget allocations. But where is the additional allocation for mounting the 'sizeable programme of advance action' referred to by the Ministry? I know reference will be made to State budgets but so far as I have been able to ascertain with information available here, State Budgets are equally disappointing.

Regarding movement of salary scales of university and college teachers contained in these Detailed Demands, I want to know something. The Gajendragadkar Committee, now known as Sen Committee, is yet to submit its report. Is it a fact that the Ministry is already aware of the recommendations of the Committee? Or does it mean that the amount of Rs. 1 crore allocated for this purpose is ad hoc and that Supplementary Demands will be brought forward in the near future?

A point regarding the ten plus two years pattern of school education.

What is happening in the States? Despite repeated representations by the ABTA, the Govt. of West Bengal refuses to sit with the teachers' organisations and take their views into account on the subject of reorganisation of Education. The destiny of lakhs of students and the security of service of thousands of teachers are at stake. It should be emphasised from the Centre that the States are not to hurry, they are to take adequate time for planning and reorganisation. Otherwise you will again have to say that the ten plus two years is a failure.

In the end I would like to sound a note of caution. The state of affairs in our schools, colleges and universities is highly explosive. Students, out of a sense of deep frustration, are asking for a voice in managing the affairs of their institutions. Teachers are demanding participation in a democratic structure of administration. Everywhere they are demanding nationalisation of education. On the other hand private trusts dominated by vested interests including big monopoly houses are trying to assert their autonomy. They are violating the minimum norms of academic institutions of university rules. If the Government does not act in a proper way and in time, teachers all over India will rise up. Teachers' movement is growing all over India. No amount of repression will be enough to suppress their voice.

And, so long as you fail to ensure the people's right to Education and Education related to employment, you will soon be in a position when this House will discuss formation of a new Police Force for educational institutions and that Police Force will consume most of your budgetary allocation on Education.

डा० गोविन्द दास (जबलपुर) : समापति

जी. हम ने निश्चय किया है कि हमारे देश में

[डा० गोविन्द दास]

सामाजिक रचना समाजवादी हो। यह निश्चय सर्वथा उचित निश्चय है क्योंकि एक व्यक्ति मुल्ठरे उड़ाता रहे और 99 भूखों मरें ऐसा समाज रहे वहीं तकता ? परन्तु समाजवाद कैसे प्रायेण इस संबंध में गम्भीरता से विचार करने की आवश्यकता है। मैं समझता हूँ कि समाजवाद बनने के लिए हमारी शिक्षा ऐसी होनी चाहिए जिस से कि इस समाजवाद की स्थापना कर सकें। बेस की उन्नति बहुत दूर तक निर्भर है इंजीनियरों पर, टेक्नोलॉजिस्ट्स पर, छवि इंजिनियरों पर, प्रशासकों पर और डाक्टरों पर। परन्तु ये सब के सब तैयार किए जा रहे हैं उस शिक्षा के द्वारा जो शिक्षा उन्हें विशेषी भाषा में दी जा रही है। क्या यह संभव है कि ये लोग सुच्छी दृष्टि से इस प्रकार के भारतीय बन सकें कि जो समाजवाद की स्थापना कर सकें।

15.21 hrs.

[SHRI S. A. KADER in the Chair]

सन् 1967 में भारत सरकार ने विश्व-विद्यालयों के कुलपतियों और उपकुलपतियों का एक सम्मेलन किया था और उस सम्मेलन में यह निश्चय हुआ था कि विश्वविद्यालय स्तर तक की शिक्षा का माध्यम भारतीय भाषाएं हों। छः वर्ष बीत गये। स्थिति ज्यों की त्यों है और अभी भी शिक्षा का माध्यम भारतीय भाषाएं नहीं हो सकी। अभी बंगला देश स्वतंत्र हुआ है। बंगला देश में यह निश्चय हुआ है कि वहां विश्वविद्यालय स्तर तक की शिक्षा का माध्यम बंगला भाषा हो। वहां की सरकार ने यह आदेश भी दिया है कि जब तक विश्वविद्यालय के स्तर तक की शिक्षा की पुस्तकें तैयार नहीं हो जातीं तब तक अंग्रेजी

पुस्तकों से सहायता ली जा सकती है। लेकिन उन अंग्रेजी पुस्तकों के बावजूद भी शिक्षा बंगला भाषा में दी जायगी। हमारे लिए भी मेरी दृष्टि में यह अत्यन्त आवश्यक है।

शिक्षा मंत्रालय ने हिन्दी और भारतीय भाषाओं की पुस्तकें लिखवाने का निर्णय किया है। लेकिन मैं कहना चाहता हूँ कि इसकी स्थिति अत्यन्त शोचनीय है। शिक्षा मंत्रालय के शब्दावली आयोग और केन्द्रीय हिन्दी निर्देशालय को यह उत्तरदायित्व सौंपा गया है। पर प्रभू प्रशस्तों की श्रात है कि पिछले चार वर्षों में इन दोनों कार्यालयों के अध्यक्ष की नियुक्ति नहीं हुई। बिना अध्यक्ष के ये कार्यालय तब रहे हैं। मेरी अग्रिम में अज्ञी आता कि चार वर्ष तक कार्यालयों के अध्यक्ष नियुक्त न हों और कार्यालय काम करते रहें। सन् 1964 में इन दोनों कार्यालयों को मिला कर एक कार्यालय बनाया गया। पर उस समय भी इसके अध्यक्ष एक हों या दो अध्यक्ष हों यह एक विवाद का प्रश्न था। जब कि दोनों कार्यालय एक हो गये थे तो एक अध्यक्ष की नियुक्ति होनी चाहिए थी। वह नहीं हो सकी। सदस्यों को यह भी जानकर आश्चर्य होगा कि इस पद को भरने के लिए लोक सेवा आयोग से कहा गया था। लोक सेवा आयोग ने इस पद के लिए जिन सज्जन का नाम निश्चित किया था नौ महीने हो गये उस बात को, उन महाशय के पास अब तक नियुक्ति का पत्र नहीं गया। आप पता लगाये यह बात सत्य है या नहीं ? इस विभाग में तीन सौ से ऊपर विद्वान काम करते हैं। इन तीन सौ विद्वानों में दो सौ से अधिक ऐसे विद्वान हैं जिनको डाक्टरेट की डिग्री प्राप्त है। किन्तु



इन से पुस्तकें लिखवाने या शब्दावली के निर्माण का काम न लेकर कसकी का काम लिया जाता है। यह कहां तक उचित है इस पर भी विचार करने की आवश्यकता है।

शिक्षा मंत्रालय में इस समय बहुत अधिक कार्यालय हैं। युवा सेवा विभाग और समाज कल्याण विभाग ये दोनों विभाग शिक्षा मंत्रालय के अन्दर कर दिये गये हैं। पहले ये दोनों विभाग शिक्षा मंत्रालय के अन्दर नहीं थे। अब इन सब का कार्य प्रोफेसर मुकल हसन साहब करते हैं जो कि कैबिनेट दर्जे के मिनिस्टर न हो कर अभी तक राज्य मंत्री हैं। मेरा यह सुझाव है कि इतना बड़ा काम है और इतना अधिक काम है कि प्रोफेसर मुकल हसन साहब को जो कि बड़े योग्य व्यक्ति हैं, कैबिनेट दर्जे का मिनिस्टर बनायें और यह सम्भव न हो तो फिर इस मंत्रालय का काम दो विभागों में विभक्त कर देना चाहिए। जैसे फ़िजिट क्लर्क लाल नेहरू के समय था कि एक विभाग का काम प्रोफेसर हुमायूँ कबीर देखते थे और दूसरे विभाग का काम डा० श्रीमाली देखते थे। तो या तो उन को कैबिनेट दर्जे का मिनिस्टर बनायें या शिक्षा विभाग के काम के दो मंत्रालय कर दें और दो राज्य मंत्रियों के जिम्मे आप यह काम करें।

देश में आज छोटी मोटी बातों को लेकर भी बड़े बड़े आन्दोलन खड़े हो जाते हैं। मुझे यह देख कर सचमुच संतोष होता है कि हिन्दी और भारतीय भाषाओं की इतनी अवहेलना होने पर भी हिन्दी भाषा भाषी और भारतीय भाषा भाषी शांत हैं। वह कोई आन्दोलन नहीं कर रहे हैं। लेकिन मैं सरकार को

आगाह कर देना चाहता हूँ कि यदि हिन्दी को और भारतीय भाषाओं को उन्नत उन्नत स्तान शिक्षा में नहीं मिला तो एक बिस्फोटक स्थिति पैदा हो सकती है।

संविधान में देवनागरी लिपि में लिखी जाने वाली हिन्दी को राजभाषा बनाया गया था। फिर भी न जाने क्यों बार-बार रोमन लिपि की बात उठाई जाती है। संसद के निर्णय के बाद भी कि सभी सरकारी रिपोर्टें, मंत्रालय तथा अधिकारियों के नाम देवनागरी लिपि में लिखे जायेंगे वह रोमन लिपि में लिखे जाते हैं। हमारे डी० एम० के० दल की भी इस बात पर आश्चर्य है। हम लोगों को जो हिन्दी भाषा भाषी हैं उन को यदि इस पर आश्चर्य हो तो कोई ऐसी बात नहीं है। लेकिन हमारे डी० एम० के० दल को भी इस बात पर आश्चर्य होता है।

अब मैं कुछ ऐसी बातें कहना चाहता हूँ जो बातें मैं सदा कहता रहा हूँ और तब तक कहता रहा जब तक कि उन लोगों के संबंध में सरकारी निर्णय संतोषजनक नहीं हो जाते। हमारे देश का यह युग निर्माण का युग है। निर्माण दो प्रकार का हो रहा है। एक निर्माण भौतिक वस्तुओं का निर्माण है, दूसरा निर्माण नई पीढ़ी का निर्माण है। भौतिक वस्तुओं के निर्माण में चाहे हमें कुछ सफलता मिली हो, लेकिन जहां तक नई पीढ़ी के निर्माण का संबंध है हमारी स्थिति वैसी की वैसी ही है जैसी पहले थी। नई पीढ़ी के निर्माण का आधार उनकी शिक्षा है। शिक्षा के दो उद्देश्य हैं। एक शिक्षा मानव को मानव बनाती है और दूसरी शिक्षा से उसके अपनी जीविका चलाने के लिए कुछ साधन प्राप्त होते हैं। इन दोनों

[डा० गोविन्द दास]

बातों में हमारी शिक्षा अब तक सर्वथा असफल रही है। जहां तक मानव को मानव बनाने का सम्बन्ध है, यह केवल भौतिक उन्नति नहीं कर सकती। हमारी सारी दृष्टि भौतिक उन्नति पर निर्भर हो गई है। मैं भौतिक उन्नति के विरुद्ध नहीं हूँ, भौतिक उन्नति होनी चाहिए। लेकिन अगर हमारी सारी दृष्टि केवल भौतिक उन्नति पर केन्द्रित हो जाय तो वह व्यष्टि और समष्टि के लिये कल्याणकारी नहीं हो सकती। भौतिक उन्नति पर सारी दृष्टि हो जाने के कारण आज समाज में रिश्ततखोरी, घूसखोरी, जाने कितने सामाजिक पाप घ्रा गये हैं। पैसे का स्थान ईश्वर से भी ऊंचा हो गया है। ईश्वर के सम्बन्ध में दो मत हैं—कुछ लोग आस्तिक हैं और कुछ लोग नास्तिक हैं, लेकिन पैसे के सम्बन्ध में कोई नास्तिक नहीं है, सब आस्तिक हैं। जैसा मैंने कहा कि मैं भौतिक उन्नति के विरुद्ध नहीं हूँ, लेकिन भौतिक उन्नति के साथ जब तक समन्वय आध्यात्मिक उन्नति का न किया जाय, तब तक व्यष्टि और समष्टि का कल्याण सम्भव नहीं है।

संसार की चार संस्कृतियां सब से पुरानी हैं—भारतीय संस्कृति, मिश्र की संस्कृति, चीन की संस्कृति, यूनान की संस्कृति। भारत का तो मैं हूँ ही, मिश्र, चीन और यूनान को मैंने देखा है। संस्कृति से प्रेम होने के कारण मैंने इस बात को देखने का प्रयत्न किया है कि क्या इन देशों का जीवन वहाँ की प्राचीन संस्कृति के अनुसार चल रहा है। आप यदि आज मिश्र, चीन और यूनान जायें तो आप को वहाँ की प्राचीन संस्कृति या तो वहाँ के सण्डहरो में दिखाई देयी या वहाँ के अजायब-

घरों में दिखाई देगे। वहाँ के जीवन में हम को उन की प्राचीन संस्कृति की परम्परा दिखाई नहीं देती। भारत एक-मात्र ऐसा देश है जिसकी प्राचीन संस्कृति की परम्परा आज भी भारतीय जीवन में है और यह धर्म-प्राण संस्कृति रही है।

धर्म शब्द का हम ने बड़ा गलत अर्थ किया है—रिलीजन या मजहब। धर्म शब्द का रिलीजन या मजहब अर्थ नहीं होता। धर्म तो बड़ा व्यापक शब्द है। विनोबा जी ने कहा है—

“धर्म शब्द इतना विशाल और व्यापक है कि उसके सारे अर्थ बताने वाला शब्द मैंने आज तक किसी भी भाषा में नहीं पाया।”

धर्म के हमारे प्राचीन ग्रन्थों में अनेकों वर्णन किये गये हैं और उसके कहीं 10 कहीं 12, कहीं 16 और भागवत में तो 30 लक्षण कहे हैं। मनुस्मृति में, जो हमारी सबसे महान् स्मृति है, 10 लक्षणों का वर्णन है—

धृतिः क्षमा दमो स्तेयं शौचमिन्द्रिय निग्रहः  
धी विद्या सत्यमक्रोधो दशकं धर्मं लक्षणम् ॥

एक श्लोक में सारा धर्म आ जाता है। इसी के साथ एक और वाक्य है, जो अत्यन्त सरल वाक्य है और जो इससे भी व्यापक अर्थ वाला है वह है—धारयति इति धर्मः। अर्थात् जो धारण करे, वह धर्म है।

हमारे मंत्रिघान में सैकुलर शब्द का उपयोग किया गया है, लेकिन उसका गलत अर्थ लगाया जा रहा है। उस अर्थ का कारण यह है कि हम ने हमेशा अंग्रेजी में सोचने का प्रयत्न किया है, अंग्रेजी शब्दों का उपयोग किया है।

पश्चिम में सैकुलर शब्द का जो अर्थ है, जिस रूप में वहाँ किया जाता है, वह स्थिति यहाँ नहीं है, यहाँ की स्थिति भिन्न है, लेकिन अंग्रेजी में चिन्तन के कारण उस शब्द को हमें यहाँ पर रखना पड़ा।

वास्तव में धर्मों में कोई अन्तर है ही नहीं। देश, काल और अवसर के अनुसार व्यवहार में कुछ अन्तर आ जाता है और हम समझने लगते हैं कि सिद्धान्तों का मतभेद है। आचरण में किसी का अहित न हो, वही सच्चा धर्म है, अतः सदाचार ही सच्चा धर्म हो सकता है, बिना ऐसे धर्म के नैतिकता सम्भव नहीं है। जब तक हमारी शिक्षा का आधार धर्म नहीं होगा, तब तक काम नहीं चलेगा।

अब हम देखें कि शिक्षा के सम्बन्ध में जो विभिन्न आयोग नियुक्त हुए, उन्होंने इस विषय में क्या कहा है—हमारे स्वराज्य के पहले सन 1882-83 में हंटर आयोग नियुक्त हुआ। उसने कहा—

“विद्यार्थियों के नैतिक स्तर को उठाने के लिये एक ऐसा पाठ्यग्रन्थ तैयार होना चाहिए जिसमें मानव धर्म के सारभूत सामान्य सिद्धान्तों को रखा जाय।”

1948-49 में हमारे भूतपूर्व राष्ट्रपति डा० राधाकृष्णन की अध्यक्षता में एक आयोग बना। उसने कहा—

“धार्मिक शिक्षा में रुढ़ियों का बहिष्कार कर आध्यात्मिक शिक्षण पर ध्यान देना आवश्यक है।”

1959-60 में श्रीयुत श्रीप्रकाशजी की अध्यक्षता में एक कमेटी बनी। उसने कहा—

“जनता पर से धर्म का अंकुश हटते जाने के कारण शिक्षा जगत तथा समाज में बहुत दोष आ गये हैं। भारतीय जीवन का आधार धर्म रहा है। आज यह सूत्र ढीला हो रहा है।

अतः राष्ट्र का जीवन छिन्न-भिन्न होने से रोकने के लिए धर्म का आधार पुनः तैयार करना होगा जिसमें नैतिक तथा आध्यात्मिक मूल्यों की शिक्षा दी जाय।”

सन 1964-66 में कोठारी कमीशन बना और कोठारी आयोग ने कहा—

“धर्म का सम्यक ढंग से विभिन्न विभागों द्वारा अभ्ययन कराया जाय तथा इस तरह का साहित्य तैयार हो कि सारे शिक्षा क्षेत्र में उन मान्यताओं को प्रभावोत्पादक ढंग से किस प्रकार प्रयुक्त किया जा सकता है, इस पर विचार हो।”

अब मैं कुछ उन महान विभूतियों के विचार आप के समक्ष रखना चाहता हूँ जो हमारे स्वराज्य के पहले से लेकर आज तक देश में एक विशिष्ट स्थान रखते हैं। हमारे राष्ट्रपिता महात्मा गांधी ने अच्छी शिक्षा के सम्बन्ध में अपने विचार व्यक्त करते हुए कहा है—

“अच्छी शिक्षा के लिये व्यक्तिगत जीवन की पवित्रता सब से बड़ी शर्त है।”

महामना पं० मदन मोहन मालवीयजी ने कहा है—

“युवकों को यह शिक्षा मिलना अत्यन्त आवश्यक है कि वे अपने सामने सर्वोत्तम आदर्श रखें। दूसरे के प्रति हम को ऐसी कोई कृति कदापि नहीं करनी चाहिए, जिसको अगर दूसरा हमारे लिये करे तो हमें दुःख हो। संक्षेप में यही सब धर्मों का सार है।”

गुरुदेव रविन्द्र नाथ ठाकुर ने कहा है—

“मानवता को पहले व्यापक विस्तीर्ण भावनाओं से पूर्ण और

[डा० गोविन्द दास]

बलशाली एकता का अनुभव करना है।”

योगिराज अरविन्द ने कहा है—

“ज्ञान, भक्ति और निष्काम कर्म धार्मिक शिक्षा के मूल तत्व हैं। हमारा उद्देश्य होना चाहिए ऐसी उपयुक्त शिक्षा देना, जिस में भावी संतान ज्ञानी, सत्यनिष्ठ, साहसी और विनीत हो।”

श्रीमती एनी बेसेंट ने कहा है—

“शिक्षा बही सच्ची शिक्षा है, जो व्यक्ति की आध्यात्मिक, बौद्धिक, नैतिक तथा शारीरिक आवश्यकताओं की पूर्ति करे।”

डा० रामाचन्द्रप्पन कहते हैं—

“आध्यात्मिक पुनश्चलान के बिना वैज्ञानिक उपलब्धियां न शिक्षा कारण बनेगी।”

मैं आप से कहना चाहता हूँ कि हमारी शिक्षा अत्यन्त दूषित है, इस शिक्षा को परिवर्तित करने के लिए आज हम को कटिबद्ध होना चाहिए। यह बात बराबर कही जाती है कि शिक्षा हमारी दूषित है, परन्तु उन दोषों को दूर करने के लिए कोई प्रयत्न नहीं किया जाता। हम नई पीढ़ी को अच्छी शिक्षा के अनुरूप बना सकते हैं। मैं आप को इटली और जर्मनी का दृष्टान्त देता हूँ। मुसोलिनी और हिटलर ने इस प्रकार की शिक्षा अपने-अपने देशों में इजाद की थी कि वहाँ के सब लोग फासिस्टवाद और नास्तिकवाद के समर्थक हो गये। हम तो एक ऐसी शिक्षा प्रचलित करना चाहते हैं जिसके द्वारा व्यक्ति और समष्टि का सच्चा निर्माण हो सके।

स्वामी विवेकानन्द हर व्यक्ति से पूछा करते थे—क्या तुम मनुष्य हो? एक छोटे से

वाक्य में कितना बड़ा अर्थ है इसको आप देखें। उनका यह पूछना कि क्या तुम मनुष्य हो—यह एक ऐसा सवाल है जिसके अन्तर्गत सब कुछ आ जाता है। जैसा मैंने आपसे कहा था कि शिक्षा के दो उद्देश्य हैं—पहला, शिक्षा मानव को मानव बनाती है और दूसरा, शिक्षा जीवको-पात्रन के लिए सुझाव देती है। इन दोनों दृष्टियों से हमारी शिक्षा अत्यन्त कोरूपपूर्ण है। शिक्षा के इन दोषों को दूर किया जाये, संस्था संरक्षक कड़वी है लेकिन यह दोष दूर नहीं किये जा रहे हैं।

अन्त में मैं आपसे कहना चाहता हूँ कि यदि हम इस देश का निर्माण करना चाहते हैं, इस देश का कल्याण करना चाहते हैं तो भौतिकता और आध्यात्मिकता—दोनों का समन्वय करके हम को इस प्रकार की शिक्षा अपनी मातृभाषा में दिलवाते का प्रयत्न करना चाहिए ताकि हमारी शिक्षा में जो दोष आ गये हैं, जो कि विभिन्न आयोगों ने बनाये हैं उनको दूर करके यहाँ पर एक आदर्श शिक्षा प्रणाली स्थापित कर सकें और तभी हमारी नयी पीढ़ी का उचित रूप से निर्माण हो सकेगा।

SHRI C. K. CHANDRAPPAN (Telli-cherry): Sir, when we discuss the demands for grants for Education Ministry, this is perhaps an opportunity for us to discuss certain important policy matters with regard to education.

When we are discussing the grant this year, it is a discussion which takes place on the eve of our Fifth Five Year Plan. There are so many proposals made with regard to Education Reforms in the Approach Paper to the Fifth Plan. This should also be kept in mind. We have passed 25 years after achieving independence. But, if you look at the picture of education, I agree with my honourable friend who just now said that education presents a dismal picture. If you look at various aspects of it, you can say the same thing.

There is growing illiteracy. Government still think in terms of percentage and say that literacy has gone up from 16 per cent to 29 per cent from the year 1951 to 1971. This will be the argument advanced by Government. There is the other side of the picture. The fact remains however that 386 million people in this country are to-day illiterates. There are 88 million more than the number of illiterates that we had in this country in 1951. Can we say that this is a very creditable achievement? What we have failed was to unleash the massive movement in the country for the eradication of illiteracy. There are attempts made by government. I do not deny that. Those attempts were so meagre in relation to the stupendous nature of the problems which we are faced with. Government have to do still more.

After reading their report and even after reading the Approach Paper to Fifth Plan we do not find that there is any programme of a massive campaign against illiteracy in this country. We cannot blame all the time that growth of illiteracy is due to population explosion. It is not so. If you take the example of a big country like the Soviet Union, in thirty years' time, illiteracy had been eradicated in that country. If you take the example of Cuba—a small country—within ten years, there too they have eradicated illiteracy. We in this country, after 25 years and after almost four Plans had been completed, are still seeing the mounting illiteracy. I am sorry to say that Government have failed in unleashing the massive programme against illiteracy.

Coming to primary and secondary education, the Government is often trying to experiment with it. Perhaps the latest experiment which was just now mentioned was about the model schools around which a theory called "seed farm" theory has been enunciated. This is another way of projecting the so-called public school education

in a democratic garb. In 5000 community project areas, Government will bring in these new model schools. This scheme, in my view, will create conditions for the upper strata of society, the haves, to send their children to the more sophisticated schools and they will benefit from it, and no nipple from these institutions will spread all over the country as you visualise. This will be more help to the "haves" at the expense of the down-trodden masses who are illiterate and who are not even provided with minimum conditions of education. This will only benefit the children of the rich.

The other day we discussed the Delhi School Education Bill. I agree you have taken a step forward to have some minimum control over the so-called public schools. But is it not a fact that in this country public schools are still free to do whatever they like and try to create an elite in the society who ape the western society in their day to day life, who are a sort of sophisticated snobs who are still thinking they are living under the old British regime? Whatever the controls you may provide for, these public schools are going to remain and during their annual functions, Ministers, even the Prime Minister and the President will go and bless them and they will make capital out of it.

Coming to university education, you are running the Central Universities and universities deemed to be Central Universities. Certain universities like Punjab University are under some sort of control of the Centre. Last year, during the budget session, a Bill was adopted regarding the Aligarh Muslim University. Around that university today the entire reaction is being mobilised. They are trying to form a grand alliance there, create conditions of anarchy and ferment communalism in our country. The Government somehow took an attitude which also contributed to it. They rushed through the Bill. The sugges-

[Shri C. K. Chandrappan]  
tion made by our spokesman that the Bill be referred to a select committee was not accepted. I still do not understand what was the immediate necessity for rushing it through in Parliament. The Minister himself came with a bundle of amendments, showing thereby that he himself had not made up his mind till the last moment. This is now being used by the reactionaries for their propaganda. They say that it was rushed through without considering all aspects.

You might be knowing that the leaders of the Syndicate are taking interest in this University. Shri Piloo Mody has been bestowed with life membership of the Aligarh Muslim University. Shri Atal Bihari Vajpayee visited that University and had discussions there. What were they doing there? How have they suddenly become the friends of the Muslim community? I have no doubt that they are fishing in troubled waters. The conditions created in the country today are such that all the democratic forces in the country are having a tolerant attitude towards the problems which are being posed in the context of the Aligarh Muslim University Act. So, it is time that we have a second look. By that, of course, I do not mean that we go back to the old condition of communalism in the Aligarh University. We should fight the arch communal elements, whether of the majority or minority community. At the same time, the democratic feeling should be respected and the historical character of the University should not be changed.

The Gajendragadkar Commission Report is now being sanctified by the Central Government. Whenever we talk of the reform of the University, they refer to the recommendations of this Commission. I have my reservation about the recommendations of this Commission because about the governance of the Universities the Commission has presented certain ideas before the country which are highly authoritarian and undemocratic,

which visualize a hierarchical system in the University administration. We are against that. Why do you not allow this House to have an opportunity to discuss this Report? While formulating the Aligarh Muslim University Bill the Government was mainly guided by this Commission's Report. Under that Bill the Vice-Chancellor is given dictatorial powers. He nominates all sorts of people. Whatever semblance of democracy we thought would be there was also denied. The student representation was made a mere mockery, if you compared it with student representation in Kerala University. This is the type of report which guided the Government in the formulation of the Bill on Delhi University. So, we have our own reservations about that Bill also.

Coming to the Banaras Hindu University, another Central University, there also the Jan Sangh is trying to create communal passion and tension. This is not something new which we are discussing. What prevents you from removing the office of the RSS from the Banaras University campus? The Minister stated the other day that the RSS has filed a case. Now I understand that it is the Vice-Chancellor who has filed a case. You should take necessary steps to remove the RSS office from the University campus.

The RSS has some 32 *sakhas*. Everyone knows that they give paramilitary training and that they are a fascist organisation. Yet, they are allowed a free hand in the University life. I am very sorry to say that in spite of all talk of secularism, the UP Government is conniving with the RSS. They allow the R.S.S. to do any amount of hooliganism in the university and the district administration in Banaras is mainly responsible for that. No Marxist is found here now. There is a grand alliance with Banaras Hindu University ranging from Swatantra Party to Syndicate and to Marxist Party. On 10th of April they collected some students. They should

not create a misunderstanding that Banaras Hindu University students were agitating. A band of hooligans, a band of rowdies, they were collected by all these parties and they said that they were going to capture the administration. There was Section 144. I do not know what has prevented to stop that procession. Instead, the Magistrate who is the so-called custodian of law and order, guided these people inside the university campus. These people, like this magistrate, should be summarily sacked if you want to create conditions of normalcy in this institution. In this context I would like to ask what happened to that Memorandum. I am not referring to the memorandum given by the students of the Banaras Hindu University. 160 Members of both the Houses gave you the memorandum, gave the Prime Minister a memorandum demanding the banning of R.S.S. from all the educational institutions. Nothing has happened, and I would suggest to you to take immediate measures to ban the RSS from functioning inside the university campus, inside the academic atmosphere in the schools or universities or colleges. Are you ready to appoint a high-power commission with Members of Parliament or with judges to go into the fact how far the communal elements are creating troubles in the university, in the educational institutions? Let them come out with their report, the your hands may be strengthened to deal with them. These are certain things about which the country is concerned.

This Ministry deals with an enormous amount of matters. Its hands are full. Some are overflowing. I am not casting any aspersion on the Minister because the Ministry is dealing with a vast area. But, unfortunately, what is happening in the field of sports? I think the Minister never remembers about sports, not because he is not interested but is overburdened. My suggestion is let us have a Sports Ministry, a full-fledged Sports

Ministry, to deal with sports matters. It will perhaps, give sports more respectability, perhaps it will get more attention. Let us leave aside the socialist countries, the advance countries in sports. Take a small country like GDR. It is smaller than the State of Kerala. They got number of gold medals in olympics. Our big country only got a bronze medal. It is not a creditable achievement. There is a scandal about our performance in Munich, how guests of the bureaucrats who conducted these sports came and they were sitting and sleeping and eating everything in the olympics village. It was a scandal and then there came so many suggestions regarding how to improve sports. But my point is, if you want to have a better deal to sports, we must have a full-fledged Ministry for sports and physical culture and secondly, we must have a mass approach to sports. May be, it may not be a very respectable idea. But what is meant by mass approach?

16 hrs.

Let us give sport facilities to primary school children onwards. Let us have a programme to give at least a playground to primary schools. Let us have a programme to give some minimum sport facilities to the village poor who are often considered out of bounds in the world of sports confined to the sophisticated and civilised section of people in the cities and urban areas. Let us have a different attitude to all these problems.

Lastly, coming to Culture, we have so many Akademies. About these Akademies, the Khosla Committee Report has been presented to the Ministry. I would only like to tell the Minister that these Akademies should serve the purpose of the country to develop a new culture, a new value, a new understanding of life.

As far as education is concerned, the modern concept of education is that it should be used as an effective

[Shri C. K. Chandrappan]

instrument of social transformation. How far have we achieved it? We have to see whether our education is giving ideals of socialism, secularism and democracy to our children. These are the guiding principles of our nation. In the field of sports, in the field of culture also, there is no objective which is giving any direction. It is a den of nepotism and favouritism. I hope, the Minister will have a strong hand to deal with it and to clean the Augean stable.

With these words, I conclude and I am sorry to say that I am not able to support these Demands.

\*SHRIMATI V. JEYALAKSHMI (Sivakasi): Hon. Mr. Chairman, Sir. I rise to say a few words on the Demands for Grants of the Ministry of Education and Social Welfare. I will confine my remarks to the activities of the Social Welfare Department.

Sir, it is reported that for the year 1973-74 the Social Welfare Directorate wanted Rs. 38 crores, but the Government unceremoniously reduced this demand by as much as Rs. 13 crores. This has resulted in the unenviable situation that the current year's allocation will be much less than last year's allocation. I refer to this to show that social welfare is receiving diminishing attention from the Government.

It is also stated that the Government have taken a decision to transfer the Social Welfare Directorate to Delhi Administration. I understand that the Administrative Reforms Commission has also made such a recommendation. I take this opportunity to say that, whether the Government ultimately transfer the Social Welfare Directorate to Delhi Administration or not, the Central Social Welfare Board must be wound up as early as possible. Sir, the Central Social Welfare Board has been constituted into a company from 1-4-1969. I am strongly of the view

that this Board is a white elephant. For the year 1972-73 a sum of Rs. 3.24 crores was allocated to the Central Social Welfare Board for its plan and non-plan expenditure. For 1973-74 a sum of Rs. 3.34 crores is sought to be allocated to the Board. It is widely believed that nearly 40 per cent of the allocation, mainly meant for giving grants to voluntary institutions engaged in social welfare activities, is utilised for meeting the administrative expenses of the Board. The activities of the Central Social Welfare Board could as well be transferred to the Social Welfare Directorate because the Board is just duplicating the activities of the Directorate. So far the Central Social Welfare Board has not done anything substantial and tangible for ameliorating the sufferings of destitute women and children in our country. All the 39 Members of the Board might be eminent and acknowledged social workers in the country. Instead of sitting and confabulating at Delhi about the problems of poor and needy people, they could concentrate their energy in doing something constructive in their respective States. I suggest, that, after abolishing the Central Social Welfare Board, a Committee comprising of women M.L.As and women M.Ps and other reputed social workers of the State should be constituted and allowed to function in the Capital of each State. Such a Committee should be sanctioned grants and aid by the Central Government and it must be entrusted with the responsibility of distributing such grants and aid to voluntary social welfare organisations functioning in that State. In such a set-up the Committee will be able to exercise close and continuous supervision on the utilisation of moneys sanctioned and the progress of work for which such moneys have been sanctioned. These Committees in the State capitals should be made to work directly under the Ministry of Social Welfare. If this suggestion is not acceptable to the hon. Minister.



then I would suggest that the Minister of Education and Social Welfare should also become the Chairman of the Central Social Welfare Board so that he can guide the Board effectively in formulating its programme of activities.

Sir, in September 1971 a Committee under the chairmanship of Shrimati Phulrenu Guha was constituted to enquire into the conditions of Indian women. During its 19 months of existence this Committee consisting of 13 Members has just finalised its questionnaire. I have come across a news item stating that even in the matter of preparing this questionnaire there were differences of opinion among the Members of the Committee. I do not know how the Government hope to receive the Report of the Committee by September 1973, that is to say, within a period of six months, especially when the Committee has been working at a snail's pace. It has been reported that the Committee tried to assess the political awareness of Indian women in 1972 General Elections. I wonder whether the Committee has taken any pains to find out the position of girl-students in our Colleges. Recently, in a Delhi University Girls' Hostel outrageous vandalism was committed. Such a deplorable and detestable incident took place also in a Girls' Hostel in Bhopal. The working Girls of the capital city are living in primitive conditions in the Working Girls' Hostel on Kasturba Gandhi Marg Road. We came across every day in the newspapers the atrocious treatment meted out to innocent and hapless Harijan women, women belonging to backward classes in our country. I hope and believe that under the Government headed by our Prime Minister, Mrs. Indira Gandhi, who is the pride of womanhood all over the world, adequate steps will be taken to protect the honour and dignity of Indian women and this Committee will submit its far-reaching recommendations as early as possible.

I would now refer to the scheme for assistance to voluntary organisations for welfare services for destitute women in our country. Destitute women between 45 and 65 years are being given help and also women between 18—24 years receive assistance. During 1972-73 in the Budget a sum of Rs. 15 lakhs was allocated for this scheme. But in the revised estimates for 1972-73 this allocation was cut down to Rs. 5 lakhs. I am surprised how a paltry sum of Rs. 5 lakhs would be sufficient to cater to the requirements of estimated 80 lakhs of destitute women in our country. You will be dismayed to know that even this amount of Rs. 5 lakhs seems not to have been utilised. I would appeal to the hon. Minister that the Government should not try to console this House by trying to prove the success of a scheme with the help of some concocted statistics. I would like him to go into this question and ensure that sufficient money is allocated for the purpose of helping lakhs of destitute women in our country.

Coming next to Family and Child Welfare Projects, which is primarily meant for the welfare of rural people, I have no hesitation in saying that the Government have not met with success here also. As has been conclusively proved by 1971 Census, 44 crores of our people, i.e., about 80 per cent of our total population live in 5 lakhs of villages. An amount of Rs. 1.39 crores was allocated for this scheme in 1971-72 and Rs. 1.68 crores in 1972-73. Upto the end of 1971-72 there were 247 such projects in the country. It is not very difficult to calculate that for 2000 villages there is one such project. I do not know how many more five-year plans are required to cover the entire rural area under this scheme. I would appeal to the hon. Minister that more energetic steps should be taken for implementing this vital scheme vigorously throughout the country.

I would now take up the Special Nutrition Programme for Children and

[Shrimati V. Jeyalakshmi]

Expectant and Nursing mothers. I would request the hon. Minister to make a special note of what I am saying. Under this scheme during 1970-71 a beneficiary got an assistance of Rs. 20 in a year. 6,55,000 beneficiaries received a total assistance of Rs. 1.30 crores. In 1971-72 each beneficiary got Rs. 40 in a year. In 1972-73 we have made the progress of giving Rs. 50 per year to each beneficiary under this scheme. If you take the administrative expenses involved in implementing this scheme, this amount may also shrink by 50 per cent. I have given these statistics to show that this scheme also is of no use to the children and nursing mothers of our country, whose number runs to 12 crores according to the Annual Report of the Ministry and you should know, Sir, that 6 crores out of this are not sure of the source of getting two square meals a day. I request the hon. Minister to bestow his personal attention and see that more money is allocated for this scheme.

It has been mentioned in the Annual Report that a National Children's Policy Resolution will be adopted very shortly by the Government. It is also proposed that a National Children's Board will be constituted under the chairmanship of our Prime Minister, Mrs. Indira Gandhi, to formulate and implement a comprehensive welfare programme for the children of our country. We have been hearing about this from the days of Shri Shrimali, Shri Chagla, Shri Triguna Sen, Shri V. K. R. V. Rao, Shri Siddhartha Shankar Ray who were in succession the Education Ministers at the Centre. I hope and trust that at least under the stewardship of Dr. Nural Hassan this will become a reality. I need not say that the future of our country is mainly dependent upon the verve and strength of our children.

We are talking day in and day out that we should render all assistance to the physically handicapped people in our country. You know that they

are in lakhs in our country. It is shocking to find that during 1972-73 only 850 handicapped people could secure employment through 11 Special Employment Exchanges. I hope, Sir, that you will agree with me if I say that more attention should be paid to this problem.

Another issue which is relevant here is the problem of primary education. Out of 100 children who join a primary school only 40 children go up to 5th Standard and only 25 reach 8th Standard. According to a UNESCO Report, 75 per cent of the total illiterate population of the world is in India. In the Approach Paper to the Fifth Plan, it is mentioned that by the end of the Fifth Plan their number will go upto 40 crores. It is evident from the fact that the Government are proposing an outlay of Rs. 1030 crores in the Fifth Plan for primary education. This goes to prove my contention that during 25 years of our independent existence, adequate attention has not been paid to primary education in our country. Let us hope that at least during the 5th Plan the injustice meted out to Primary Education is done with.

According to 1971 Census, the Tamil population in Andaman and Nicobar islands occupies the second place. While Bengali and Urdu languages have been declared as the media of instruction, Tamil language has not yet become the medium of instruction in schools. I request that the hon. Minister should take steps to make Tamil language also as the medium of instruction in Andaman and Nicobar islands.

Before I conclude, I would refer to another important issue. At the time of recent strike of Haryana teachers, all the Opposition parties here—the Swatantra Party, the Congress Organisation, the Jana Sangh, the D.M.K., the Communist Party Marxist, ganged up to table any number of Calling Attention motions with the intention

of condemning the ruling Congress Party. There used to be frequent heated debates in this House. But, in Tamil Nadu when the Graduate Teachers started their agitation for getting the recommendations of Kothari Commission implemented by the State Government—I hope, Sir, you will agree that this is a just demand of the Graduate Teachers of Tamil Nadu—the Tamil Nadu D.M.K. Government restored to strong-arm methods to put down the Teachers' strike. At that time, the Swatntra Party, the Congress Organisation, the Communist Party Marxist attacked violently the repressive policy of the D.M.K. Government in Tamil Nadu.

**SHRI MOHANRAJ KALINGARAYAR (Pollachi):** This has nothing to do with the Education Ministry's Demands.

**SHRIMATI V. JEYALAKSHMI:** I refer to this because in this House, the parties, which opposed the policy of your party in Tamil Nadu, joined with you in raising the chorus of protest about the handling of Haryana Teachers' strike by the Congress Ruling Party here.

**SHRI MOHANRAJ KALINGARAYAR:** Let her make some good suggestions instead of saying all these things.

**SHRIMATI V. JEYALAKSHMI:** During the past few months, the D.M.K. Government is vigorously engaged in suppressing the movement of the teachers and students in Tamil Nadu. The Tamil Nadu Police without any compunction entered the Clive's Hostel in Tiruchirappalli and manhandled the students. In a pre-meditated attack by the police in a Tirunelveli College, one student Lourdanathan was killed. The Principal of a Tirunelveli College, Prof. Srinivasan was brutally attacked by the Police. The temples of education are

being desecrated by the D.M.K. Government. To tell you in brief, there is today barbaric rule of D.M.K. Government in Tamil Nadu.

With these words, I support the Demands for Grants of the Ministry of Education and Social Welfare and I conclude my speech.

**श्री सुधाकर पाण्डेय (चंदौली) :** श्रीमन्, मैं शिक्षा मन्त्रालय की अनुदानों की मांगों का समर्थन करता हूँ। सबसे पहले मैं "नवभारत टाइम्स" में प्रकाशित एक लेख "एक अध्ययन एक अर्थशास्त्री का" को श्रीर सदन का ध्यान ले जाना चाहता हूँ। अर्थ शास्त्री का नाम है—  
ड० ई० एफ० शूमेकर। उनका यह कहना है— "80 प्रतिशत बौद्धिक एवं सांस्कृतिक शमसान में रहते हैं, लेकिन उसका उचित उपयोग नहीं हो रहा है।" ऐसी स्थिति में आज हम शिक्षा मन्त्रालय की मांगों के ऊपर बहस करने जा रहे हैं।

स्वतन्त्रता के बाद शिक्षा के क्षेत्र में हमने बड़े सत्कार्य स्वीकार किये हैं और जितने हमारे साधन हैं, उन साधनों के अनुपात में हमने बहुत से अच्छे कार्य किये हैं। किन्तु फिर भी देश को सम्पूर्ण रूप से साक्षर नहीं पाये हैं, शिक्षित बनाने की बात तो दूर की है। इसकी तह में जब हम जाते हैं तो देखते हैं कि आज हम इतने भौतिकवादी हो गये हैं कि शिक्षा को ही सबसे ज्यादा हम काटना चाहते हैं। हर क्षेत्र में जहाँ रुपये की कमी करनी हो वहाँ शिक्षा को हम काट देते हैं। यह नहीं देखते कि शिक्षा में जो धन लगाया जाता है वह कम से कम 50-60 साल तक देश के काम आता है। जो देश शिक्षित नहीं होते, जो देश सांस्कृतिक नहीं होते वे संसार में न तो अपना कल्याण कर सकते हैं और न संसार के लोगों का कल्याण कर सकते हैं। आप देखेंगे कि अभी जो हमारी सालाना पंचवर्षीय योजना चल रही है उसमें 75 करोड़ रुपए गत वर्ष थे और अब मैंने सुना है शायद इस वर्ष 55 करोड़

## [श्री सुधाकर पाण्डेय]

ही रखे गये हैं। सिद्धान्ततः यह स्वीकार किया गया था और होना भी चाहिए कि हमारे बजट का दस प्रतिशत शिक्षा पर व्यय होना चाहिए किन्तु कभी 5 प्रतिशत और इस समय साढ़े 5 प्रतिशत व्यय हो रहा है। यह सीमा 7 प्रतिशत तक चली गई थी किन्तु अब उससे घटकर यह व्यय हो रहा है। ऐसी स्थिति में यह कल्पना करना कि हम शिक्षा में क्रान्ति कर सकेंगे और नाना प्रकार के भाषण देना जगह जगह पर कि हम शिक्षा में क्रान्ति करने जा रहे हैं यह एक प्रकार की आत्मप्रवंचना होगी क्योंकि शिक्षा के ऊपर यदि ध्यान नहीं दिया गया तो जो कल कारखाने बनाए जा रहे हैं, हरित क्रान्ति की जा रही है वह सारी की सारी व्यर्थ हो जायेगी यदि मनुष्य बनाने का कारखाना मजबूत नहीं बनेगा। हुआथा दुर्भाग्य है कि 25 वर्षों में मनुष्य बनाने का जो कारखाना था उसको हमने मजबूत नहीं बनाया। चुनाव के समय हमने कुछ सिद्धान्त के वादे किए थे परन्तु उनकी गति भी बड़ी मन्द दिखाई पड़ती है। वादा था कि प्रत्येक ब्लाक में एक माडल स्कूल बनाएंगे और प्रत्येक जिले में एक माडल हाई स्कूल बनाएंगे लेकिन उसके सम्बन्ध में जो स्थिति चल रही है वह बड़ी दयनीय है। यदि उसमें गति नहीं लाई गई तो हमारी शिक्षा का कल्याण नहीं होगा।

जब उच्च शिक्षा की बात आती है तो स्वतः यू०जी०सी०की ओर, विश्वविद्यालय अनुदान आयोग की ओर हमारा ध्यान जाता है। इधर बहुत दिनों से उसकी रिपोर्ट पर हमारे सदन में चर्चा भी नहीं हुई है। कई वर्ष पहले पब्लिक एकाउण्ट्स कमिटी ने कहा था कि यू०जी०सी०ने जो कार्य किया है वह अच्छा किया है लेकिन उसकी जांच पड़ताल होनी चाहिए। उसने जो कार्य किए हैं वह कहीं अच्छे किए हैं और कहीं खराब हैं और इसकी जांच-पड़ताल कभी भी नहीं हुई है। मैं जानता

हूँ यू० जी० सी० भी अच्छा काम करती है किन्तु उसकी जांच पड़ताल होनी चाहिए और पी० ए० सी० ने जो कहा है उसके अनुसार होनी चाहिए। यू०जी०सी०में गतवर्ष साढ़े 27 करोड़ रुपया खर्च किया गया था और इस वर्ष उसके लिए साढ़े 22 करोड़ रुपए रखे गए हैं। यह विश्वविद्यालय की उच्च शिक्षा के लिए पांच परसेंट की कटौती क्यों की जा रही है— यह मेरी समझ में नहीं आता। इस कटौती को भी पूरा करना चाहिए। विश्वविद्यालय अनुदान आयोग विश्वविद्यालयों को तो करोड़ों रुपया दे रहा है किन्तु डिग्री कालेज जो हैं, स्नातक कालेज जो हैं जिनमें हमारे लगभग 88 प्रतिशत विद्यार्थी पढ़ते हैं उनको बहुत ही कम दे रहा है। यदि यह कहा जाये कि 12 परसेंट को ग्राम सारी ग्रान्ट दे रहे हैं और 88 परसेंट को नाम मात्र दे रहे हैं तो उसमें कोई अत्युक्ति नहीं होगी। वास्तव में शिक्षा को यदि शहरों में हमने केन्द्रित किया और शिक्षा को गांवों तक नहीं ले गए तो जिस सामाजिक क्रान्ति की भूमिका हम प्रस्तुत करना चाहते हैं वह सामाजिक क्रान्ति कभी आने वाली नहीं है क्योंकि यह देश गांवों में बसता है। गांवों में प्राइमरी पाठशालाओं तक की दुर्गति है। गांवों के लोगों को जाकर शहरों में पढ़ना पड़े और कुछ विश्वविद्यालयों में सारा धन खर्च हो जाये और कालेजों को कुछ न मिले यह कहां तक उचित होगा। इसलिए मेरा आपको सुझाव है कि विश्वविद्यालय अनुदान आयोग भले ही विश्वविद्यालयों को कम रकम दे किन्तु इन संस्थाओं को अधिक से अधिक रकम देनी चाहिए।

यह भी बड़े आश्चर्य की बात है कि विश्वविद्यालय अनुदान आयोग अधिक से अधिक तीन लाख रुपया एक महाविद्यालय को देता है चाहे वह बहुत बड़ा विद्यालय हो और चाहे बहुत छोटा विद्यालय हो। वह विद्यालय चाहे बम्बई में हो, चाहे दिल्ली में हो और चाहे बनारस में हो या फिर मिर्जापुर के जंगल

में हो । एक तरफ हमारा यह नारा है कि जो पिछड़े हुए हैं उनको हम आगे बढ़ाने का प्रयत्न करेंगे, जो गरीब हैं उनको अधिक देने का प्रयत्न करेंगे इसलिए दूसरी तरफ सभी को एक ही स्तर पर देने की बात समाप्त होनी चाहिए । जिनकी जो आवश्यकता है उसके अनुसार उन्हें देना चाहिए । इसके अतिरिक्त यह धनराशि केवल तीन लाख तक ही सीमित नहीं रहनी चाहिए । यदि कहीं पर अधिक की आवश्यकता हो तो अधिक भी देना चाहिए ।

इस प्रसंग में डीम्ड यूनिवर्सिटी, माने हुए विश्वविद्यालय की भी मैं चर्चा करना चाहूंगा यह बेचारे न तो हियों में हैं, न शियों में हैं । न विश्वविद्यालय हैं और न कालेज हैं, बीच में लटक रहे हैं नपुंसकों की तरह और वहां विद्यार्थियों को पढ़ा रहे हैं । हजार हजार विद्यार्थी भी वहां पढ़ रहे हैं । तो इनके ऊपर जो कलंक का टीका है, उनके रूप के ऊपर उसको दूर करने के लिए या तो कोई अच्छा नाम रख दीजिए या कोई अच्छी वक्ल दे दीजिए लेकिन उनको इस रूप में मत रखिए क्योंकि यह बेचारे हमारे राष्ट्रीय मूवमेन्ट, हमारे राष्ट्रीय आन्दोलन के मूलाधार रहे हैं । उनको यदि प्रान्तीय सरकार यूनिवर्सिटी बनाबें तो मैं आपसे आग्रह करूंगा कि आप इस बात की गारण्टी दे दीजिए कि जितना रुपया इस समय आप उनको दे रहे हैं वह बराबर देते रहेंगे । उनमें से किसी की महात्मा गांधी ने स्थापना की है, किसी की किसी ने स्थापना की है तो उन विद्यालयों की भी कुछ प्रतिष्ठा होनी चाहिए ।

अब मैं केन्द्रीय विश्वविद्यालयों के बारे में कुछ कहना चाहूंगा । उनकी यहां पर बड़ी चर्चा उठाई गई है और अभी कुछ लोग काशी भी गए थे पीलू मोदी वगैरह । मैं समझता था वह गंगा नहायेंगे और विश्वनाथजी के दर्शन

करेंगे क्योंकि लोग काशी इसीलिए जाते हैं । या तो फिर मरने जाते हैं क्योंकि केवल काशी ही एक ऐसी जगह है जहां मरने में लोगों को आनन्द आता है । लेकिन आज वह अखबार में अपना वक्तव्य दे रहे हैं कि श्रीमालीजी हटाये जायें । जब आचार्य नरेन्द्रदेवजी प्राये थे तब आपने वक्तव्य दिया था कि नरेन्द्रदेव जी हटाये जायें । जब सी० पी० रामास्वामी अय्यर प्राये थे तब आपने कहा था कि वे हटाये जायें । जब बी० एस० झा प्राये थे तब आपने कहा था कि वे हटाये जायें । जब अमरनाथ झा प्राये थे तब आपने कहा था कि वह हटाये जायें । जो भी आता है उसी के लिए आप कहते हैं कि हटाया जाये । मालवीय जी ने वहां पर विश्वविद्यालय इसलिए स्थापित किया था कि वह एक गरीब क्षेत्र है देश का इसलिए वहां पर एक महान् विश्वविद्यालय स्थापित हो जाये जहां पर गरीब लोग भी उच्च से उच्च शिक्षा गंगा का जल पीकर के प्राप्त कर सकें क्योंकि काशी की परम्परा रही है :

चना चबैना गंगजल जो पुरवै कर्तार ।

काशी कबहुं न छाड़िये विश्वनाथ दरबार ।

लेकिन अब जो लोग वहां जाते हैं वह ऐसा वातावरण तैयार करते हैं, उन्होंने वहां की गलियां देखी नहीं, लोगों से मिले नहीं और यह कह दिया कि श्रीमालीजी हटा दिए जायें । श्रीमालीजी स्याई रूप से अजर अमर होकर वहां नहीं गए हैं . . . (व्यवधान) गंगा स्नान भी नहीं की और वहां से वापिस आ गए इसलिए उनको पुण्य भी नहीं मिलेगा बल्कि पाप ही मिलेगा क्योंकि दूसरों के घर में प्रवेश करके हिंसा कर रहे हैं । शिक्षा संस्थाओं में यदि कोई बाहरी व्यक्ति प्रवेश करता है तो वह एक प्रकार की मानसिक हिंसा करता है ।

स्वायत्तता की बात उठाई जाती है । मेरी समझ में नहीं आता कि विश्वविद्यालयों में स्वायत्तता किस बात के लिए हो ? क्या लड़को

[ श्री सुधाकर पाण्डेय ]

को स्वायत्तता तोड़-फोड़ करने के लिए हो ? क्या अध्यापकों को स्वायत्तता इस बात की हो कि वे पढ़ावें नहीं ? क्या बाहरी नेताओं को इस बात की स्वायत्तता मिले कि किसी प्रकार से वहां के लोगों को बरगलावें जिससे लाठी चले, गोली चले और उसके बाद कुछ छात्र चले उनको मिल जायें जो कि वोट मांगने में उनका साथ दें ? किस प्रकार की स्वायत्तता चाहते हैं, यह मेरी समझ में नहीं आता । पहले की जो शिक्षा संस्थायें थी वहां राजा और राज पुरुष जाने में डरते थे । यदि जाते भी थे यह पूछने के लिए जाते थे कि कुशलक्षम तो है, मंगल तो है, आचार्यों के लिए क्या किया जाये और विद्यार्थियों के लिए क्या किया जाये ताकि शिक्षा जो है वह पुनीत ढंग से चल सके । किन्तु आज के राजनयिक शिक्षा संस्थाओं में भ्रष्टाचार उत्पन्न करने के लिए जाते हैं । फिर सरकार का दायित्व हो जाता है कि वह देखे कि शिक्षा संस्थाओं में किसी प्रकार से स्वायत्तता नष्ट न हो और दूसरी ओर जो साम्प्रदायिक शस्त्र हैं या मानसिक रूप से सड़े हुए लोग हैं या किसी प्रकार के लोग हैं उनकी ओर से शिक्षा संस्थाओं में साम्प्रदायिकता या किसी प्रकार की स्थिति उत्पन्न की जाती है तो वह घृणित है, जघन्य है, उनको भ्रष्टाचार्य कार्य माना जाना चाहिए । यह कार्य चाहे आर० एस० एस० के माध्यम से हो या और किसी के माध्यम से हो । मुनते हैं कि आर० एस० एस० के मकान का मुकद्दमा चल रहा है । मैंने सुना है कि वहां पर आर० एस० एस० की शाखायें लग रही हैं इसके ऊपर कोई केस नहीं चल रहा है । शिक्षा मन्त्रालय उन

शाखाओं पर कोई प्रतिबन्ध क्यों नहीं लगाता है ? मैं कहता हूँ कि केवल आर० एस० एस० पर ही क्यों प्रतिबन्ध लगे कोई भी यदि शाखा खोलना चाहे, भ्रष्टाचार खोलना चाहे या कोई और हड़दंग करना चाहे तो उन सभी के ऊपर रोक लगनी चाहिए । शिक्षा संस्थाओं में इस समय आर० एस० एस० की शाखायें लग रही हैं—काशी का नागरिक होने के नाते मैं यह बात कह रहा हूँ । अधिक शाखायें वहां पर लग रही हैं ।

एक बात और है कि श्रीमाली जी को हटाने से समस्या का कोई निदान नहीं है । निदान तब होगा जब सम्बद्ध पक्ष जो हैं वह काशी विश्वविद्यालय को मुक्त कर दें क्योंकि सन् 1958 से मैं देख रहा हूँ बराबर वहां आन्दोलन चलते रहे हैं । जुलाई में आन्दोलन आरम्भ होता है और जनवरी में आकर समाप्त हो जाता है । इस बार आन्दोलन कुछ लम्बा चल गया लेकिन अब स्थिति यह है कि वह आन्दोलन समाप्त होने को आया है । थोड़े से मुट्ठी भर लोग जो असामाजिक हैं वह काशी विश्वविद्यालय की शान्ति भंग करें यह बुरी बात है—इसका विरोध प्रत्येक क्षेत्र में होना चाहिए ।

चन्द्रप्पनजी ने एक बात यहां पर कही कि उत्तर प्रदेश का शासन बड़ा निकम्मा है, यह किसी प्रकार का कोभ्रापरेशन नहीं दे रहा है । मेरी सूचना है कि उत्तर प्रदेश का मौजूदा शासन जो है उसने काशी विश्वविद्यालय के सम्बन्ध में जितना कोभ्रापरेशन, सहयोग दिया है उतना इसके पहले किसी भी सरकार ने चाहे वह संविद की सरकार रही हो जिसमें कम्युनिस्ट सरकार भी सम्मिलित थी, उतना सहयोग नहीं दिया है ।

**SHRI C. K. CHANDRAPPAN:** The Vice-Chancellor of the Banaras Hindu University had gone to court with the idea that the Uttar Pradesh Government would not give him enough support. That was during the time of the SVD government. Now, the Tripathi government has come, and under the Tripathi government, the administration in the Banaras district is conniving with the RSS. That is my allegation.

The RSS working inside the Banaras Hindu University is not being controlled, in spite of the demand made by the Vice-Chancellor of the University, by the district administration.

**श्री सुधाकर पांडेय :** यदि माननीय सदस्य की ऐसी सूचना है, तो एक हफ्ता पहले काशी हिन्दू विश्वविद्यालय के वाइस-चांसलर मे मेरी बात हुई थी और उन्होंने कहा था कि मुझे उत्तर प्रदेश सरकार से पूरा सहयोग मिल रहा है। कहीं न कहीं गड़बड़ी जरूर है—या मेरी समझ में गड़बड़ी है, या डा० श्रीमाली के कहने में गड़बड़ी है, या माननीय सदस्य के कहने में गड़बड़ी है। मैंने इस सम्बन्ध में मुख्य मंत्री से भी बात की है। जैसा कि मैंने कहा है, डा० श्रीमाली से मेरी बात हुई है और उन्होंने कहा है कि जितना कोझापरेशन उनको आज मिल रहा है, उतना इससे पहले नहीं मिला था।

**एक माननीय सदस्य :** प्रार० एम० एम० को बैन कर दिया जाये।

**श्री सुधाकर पांडेय :** प्रार० एम० एम० को बैन करना केन्द्रीय सरकार का काम है, प्रांतीय सरकार का नहीं। आज हमारा जो कानून है उसके अन्तर्गत किसी को जबर्दस्ती निकाल कर नहीं फैंक सकते। मकान खाली कराने के लिये न्यायालय में जाना पड़ता है।

**श्री एस० एम० बनर्जी (कानपुर) :** हम तो भगवान से यह प्रार्थना करते हैं कि भूचाल आ जाये और वह बिल्डिंग गिर जाये।

**श्री सुधाकर पांडेय :** बनारस हिन्दू विश्वविद्यालय के आन्दोलन के समय हम लोग जो बात कहते थे, हमारे कम्प्यूनिस्ट मित्र उस समय उसका विरोध करते थे, लेकिन मुझे प्रसन्नता है कि जो बात हम उस समय कहते थे, वही बात आज वे कह रहे हैं।

जहां तक अलीगढ़ विश्वविद्यालय का सम्बन्ध है, जब 1967 में काशी हिन्दू विश्वविद्यालय विधेयक पर चर्चा हो रही थी, तो सरकार की ओर से कहा गया था कि उस विधेयक के माडल पर अलीगढ़ विश्वविद्यालय के सम्बन्ध में एक बिल बनेगा, उसमें थोड़ा बहुत परिवर्तन हो जायेगा। और जब वही हुआ—मैं समझता हूँ कि उसमें थोड़ा बहुत परिवर्तन हुआ होगा, अधिक परिवर्तन नहीं हुआ है—तो उस पर शोर-गुल मचाने की आवश्यकता नहीं है।

हमारे कुछ मित्रों ने कहा है कि विश्वविद्यालय में जनतंत्र की स्थापना होनी चाहिये। कोई भी व्यक्ति इससे इन्कार नहीं कर सकता है कि जनतांत्रिक प्रणाली को महत्व दिया जाना चाहिये। किन्तु जैसे मैंने पहले प्रश्न उठाया था, जनतंत्र किस लिये—क्या साम्प्रदायिकता की वृद्धि के लिये जनतंत्र की स्थापना होनी चाहिये, क्या वोटों के लिये आत्मा या आदर्श का सोदा करना चाहिये। आज जो श्री बनारसी दास अलीगढ़ विश्वविद्यालय में जाकर उस

[ श्री सुधाकर पाण्डेय ]

लाइफ मेम्बर—जीवन भर के लिये सदस्य— बन रहे हैं, एक समय था कि उनके नेताओं, श्री सी० बी० गुप्ता और श्रीमती सुचेता कृपलानी, ने यह मांग की थी कि अलीगढ़ विश्वविद्यालय के मेडिकल कालेज में रिजर्वेशन न हो, रिजर्वेशन तोड़ दिया जाये, और वह तोड़ा भी गया। इसकी तुलना में आज श्री कमलापति का कहना है कि अगर विश्वविद्यालय की ऐकेडेमिक बाडीज या ऐक्सीक्यूटिव बाडीज चाहें कि चूँकि वे लोग पिछड़े हुये हैं, इसलिये उनको रिजर्वेशन मिले, तो उनको इसका अधिकार है। माननीय सदस्य इससे पता लगा लें कि कौन सा शासन डेमोक्रेटिक है।

यदि अलीगढ़ विश्वविद्यालय की ऐक्सीक्यूटिव के लोग या अन्य लोग चाहते हैं कि अलीगढ़ विश्वविद्यालय विधेयक में परिवर्तन हो, और यदि उसमें परिवर्तन होता है, तो उस पर किसी को आपत्ति नहीं हो सकती है। लेकिन चाहे काशी विश्वविद्यालय में हिन्दू साम्प्रदायिकता हो और चाहे अलीगढ़ विश्वविद्यालय में मुस्लिम साम्प्रदायिकता हो, अगर सरकार साम्प्रदायिकता के सामने एक धार झुकी, तो उसका अन्त कहाँ होगा? देश के टुकड़े टुकड़े हो जाने में उसका अन्त होगा और वह किसी भी व्यक्ति को स्वीकार नहीं हो सकता है, क्योंकि शिक्षा रहेगी, तो देश रहेगा, राष्ट्रियता रहेगी, तो देश आगे बढ़गा। यदि इस पर किसी प्रकार का समझौता किया गया, तो बहुत बुरा होगा।

माननीय सदस्य, श्री चन्द्रप्यन, ने ऐकेडेमियों का उल्लेख किया है। मैंने

अपने भाषण के शुरू में कहा है कि आज हमारा देश एक बौद्धिक और सांस्कृतिक शमशान बन रहा है। अगर इस देश में समाजवाद होगा, तो उसकी कोई न कोई संस्कृति होगी, और उसकी मूल धारा वह होगी, जो इस जमीन पर पनपी है, और वह धारा रही है नाना प्रकार के वेदों के द्वारा अभद्र और समानता देखने की। समाजवाद हो, या कोई भी वाद हो, इससे मतभेद नहीं हो सकता है।

लेकिन हमारी तीनों ऐकेडेमियों ने कोई भी ऐसा अच्छा काम नहीं किया है, जो देश में सांस्कृतिक जीवन का पुनरुद्धार कर सके। देश में ऐकेडेमियां हीनी चाहियें सांस्कृतिक जीवन के पुनरुद्धार के लिये, लेकिन इन ऐकेडेमियों का काम अच्छा नहीं रहा है। इस सम्बन्ध में जो रिपोर्ट आई है उसके सम्बन्ध में जनतन्त्र का यह तकाजा है कि उन ऐकेडेमियों से रिपोर्ट मांग ली जाए कि उनका क्या जवाब है? शायद जवाब आया हो और शायद न आया हो, किन्तु यदि वे जवाब न दें, तो उसके लिये देश की प्रगति न रोकी जाये और उस पर कोई न कोई कार्यवाही करनी चाहिये, ताकि देश के लोग समझें कि देश में साहित्य, संस्कृति और कला के लिये भी कुछ काम हो रहा है।

डा० गोविन्द दास ने हिन्दी की बड़ी चर्चा की। मैं हिन्दी का पक्षधर हूँ, लेकिन मैं हिन्दी को तोड़ने वाली भाषा नहीं मानता हूँ। यदि हिन्दी चली जाये और राष्ट्र बच जाये, तो मैं स्वीकार कर लूँगा कि हिन्दी जाये और राष्ट्र रहे। किसी डायरेक्टर के



रहने या न रहने से हिन्दी आगे नहीं बढ़ेगी। हिन्दी तभी बढ़ेगी, जब हमारे भीतर यह भावना और यह संकल्प होगा कि हम विदेशी भाषा को उठा फेंके, क्योंकि विदेशी भाषा के रहने से हमारी शिक्षा का व्यय-भार बढ़ता है, शिक्षा का मूल तत्व जन-जन के मानस तक नहीं पहुंचता है और हमारा जीवन उतना आगे नहीं बढ़ पाता है, जितना बढ़ना चाहिये। विश्व में ज्ञान जिस गति से बढ़ रहा है, हम उस गति से तभी चल सकते हैं, जब कि भारतीय भाषाओं में शिक्षा हो।

मैं शिक्षा मंत्रालय को उसके अच्छे कार्यों के लिये बधायी देता हूँ। किन्तु मैं यह चेतावनी देना चाहता हूँ कि उसके कार्य करने की गति बड़ी मन्द है। जिस गति से कार्य होना चाहिये, वह गति नहीं आ पा रही है। उसका कारण हम लोग भी हो सकते हैं, और लोग भी हो सकते हैं।

मैंने आपन विश्वविद्यालय की बात कही थी। मुझे आश्वासन दिया गया कि वह खुल जायेगी। इसके लिये एक कमेटी बनी, किन्तु पता नहीं, आज तक उसकी रिपोर्ट आई है या नहीं। शायद उममें कई वर्ष लग जायेंगे। शायद जब हम दूसरा चुनाव लड़ कर यहां आयेंगे, तब उसकी रिपोर्ट आयेगी।

एक नेबर विश्वविद्यालय, वर्कज यूनिवर्सिटी, की कल्पना की जानी चाहिये। जहां हमारी द्वैवी इंडस्ट्रीज स्थित हैं, वहां हजारों श्रमिक काम करते हैं। उन स्थानों पर विश्वविद्यालय या डीम्ड विश्वविद्यालय स्थापित किये जाने चाहिये, जिनमें वर्कज अपने खाली समय में अपने ज्ञान का संवर्द्धन करें और उस ज्ञान का उपयोग अपने प्रमोशन के लिये और अपने जीवन को मंगलमय बनाने के लिये करें।

प्राइवेट परीक्षाओं की व्यवस्था फिर से की जानी चाहिये। अगर कारेसपांडस

कोर्स पर्याप्त सिद्ध नहीं होता है, तो हर एक यूनिवर्सिटी प्राइवेट परीक्षाओं की व्यवस्था करे। जो लोग काम करते हैं, अगर वे ज्ञान-वृद्धि करना चाहते हैं, तो उस पर प्रतिबन्ध लगाने से ज्ञान प्राप्त करने के फंडामेंटल राईट पर प्रतिबन्ध लगता है और देश के निर्माण पर प्रतिरोध लगता है। मैं चाहता हूँ कि शिक्षा मंत्रालय इस सम्बन्ध में अपने प्रभाव का प्रयोग करे।

इन शब्दों के साथ मैं शिक्षा मंत्रालय के अनुदानों की मांगों का समर्थन करता हूँ।

SHRI P. G. MAVALANKAR (Ahmedabad): I think we are all well agreed that food and education must receive the topmost priority for our people in free India. But we have not done this so far. Both these priorities have been set aside, by and large, and the last 25 years of our freedom have brought us to a situation where we are deficient in food and still more deficient in education. I am never tired of repeating that it is a great tragedy that the hon. Minister of Education in our country for many years has not been a full member of the Union Cabinet.

In a country where the Ministry of Education is not represented by a full-fledged Member in the Cabinet, it shows the kind of priority and the kind of value that the Government and administration attach to education. I am hoping very much that before long, the Minister of Education, whoever he may be, will become a full-fledged Member of the Cabinet.

Sir, since independence and even before, people belonging to all kinds of fields and particularly those at the very top and even after independence, men like the Presidents, Vice Presidents or the Prime Ministers and what is more surprising and distress-

[Shri P. G. Mavalankar] sing is that even the Education Ministers, all have been saying on all kinds of public platforms that there is something radically wrong with our education. Now, I cannot say that. None of them has the imagination or the intelligence. I do not say that they lack both these things. I only say that none of them has the courage of their conviction to put into practice what, they think, ought to be done with regard to radical reforms in our educational system.

Sir, it is a great tragedy that in spite of 25 years which have rolled by nothing much significant has been done in the realm of education. Sir, the annual report of the Ministry of Education incidentally, makes a very dull reading. I am glad that the Ministry of Education is being headed by two esteemed professors both the Minister of Education and his colleague are Professors. I wish that these two hon. gentlemen and learned professors do spend some time in re-drafting a portion of this report so that it may become a much more interesting document. After 25 years of independence, they have given us some kind of a picture of educated youth and educated Indians. But unfortunately we find that the picture that we get is only an all round confusion and all-round chaos. This report speaks that the Ministry of Education have been doing something. They only think of this scheme or that scheme. After 25 years of independence they are going on with the setting up of more buildings. They are going to set up Bharat Bhavans in Delhi as also in other parts of the country. What is needed is not a Bhavan but a new individual and a new youth who will vibrate with new ideas, new imagination, new skills, new learning new enthusiasm and new dedication.

I do not think that the Ministry of Education has done anything useful in this regard. In the very short time at my disposal, I shall briefly refer to a few points in a summary fashion. I hope this House will not take it that

I am trying to make my suggestions in my dogmatic manner. Now, first and foremost, want to put more emphasis on primary education. It is no use saying that the Government is aware of the constitutional directive of making primary education free, universal and compulsory. It is not enough. You will have to see that the education that you give in that regard is of such a quality that even the sons and daughters of the highest are going to these schools only. But at present they do not do so. What happens is that they go to other schools, public schools and even abroad where the standard of education is higher. You do not give the necessary facilities and the same quality of education to the vast number of children. Young children who are very intelligent and who have all the capacities and potentialities are being huddled into, and they are unable to utilise their capacities and knowledge. Closely connected with the question of quality of primary education is the salary drawn by the primary school teachers. The tragedy of this country is that even after 25 years of freedom, these primary school teachers get much lower pay than the scavengers and the peons. I am not saying that the scavengers and peons should be paid less. But is the scavengers job more important than the person whose job it is to mould young minds in the formative period? This is a very sorry state of affairs.

Let me come to the problem of college and university education. What do we see here? In spite of 25 years of freedom, these are far from becoming temples of learning and far from becoming institutions where there is quest for truth, they become or continue to remain the old colonial types of structures where professors and other people are not able to do anything by way of research and so on. You still find that in almost all our universities the colonial heritage persists. Administration is more important than the academic matters. Administration prevails

over academic matters. This has got to be eradicated. We have to break fresh ground. These universities must become places where minds are cultivated, citizenship developed and critical independent thinking vigorously promoted.

Coming to adult education, the current term is "continuing education", it is not enough that we get educated formally. Even after our formal education is completed, our informal education must go on as a life long process. I feel sad that the Education Ministry and Department of Social Welfare have given very little money to voluntary institutions in regard to the promotion of adult or continuing education.

I shall not say anything about UGC because the UGC Report may come up later during this session for discussion and I may have an opportunity to speak on that.

I agree with other hon. members that the budget for education is miserably poor. Even if you add up the education budgets of the various States, the amount is not that big. This only shows the wrong priority we are giving to education. If we want to see our children develop, education must have a larger share. At least the Education Ministry must pull its weight and influence to see that the education budget is not cut in times of emergency and crisis, because generally education is the first casualty when there is an emergency.

We must see that our educational institutions, particularly universities and colleges, are freed from the dangers, difficulties and obstacles put forward by politicians. In a large number of universities appointments are made on political considerations. I have no particular name in mind, but in a number of cases persons discredited in political life and in Parliament and elsewhere have been offered Vice-Chancellorship because they have

to be given some job. Unless politicians are kept miles away from our educational institutions, we would not be able to have any improvement.

I want to say something about teachers on whom so much depends. What are we doing to attract the best talent for this profession? Look at their poor pay, insecurity of service and absence of freedom to experiment. That is why Khurasans and Naralikars go abroad because in this country they have no freedom to experiment in their laboratories and classrooms. If we want good teachers, we must see to it that all these deficiencies are removed. This is the only way to eliminate student unrest. Unless a dialogue takes place between the teachers and the students, we will not make any progress in education.

Lastly, I submit that any amount of money spent on developing education is not something which goes waste. Education is one of those areas where deficits are bound to increase. You can almost make it a general rule that greater the deficit, the better the progress. It may be a deficit in finance, but it is a great investment in terms of producing better citizens, because they are places where the spirit of dissent is allowed to grow and a healthy controversy is allowed to take place. It is on this spirit of dissent that educational institutions thrive. It is these matters that are developing democracy to such a large extent. I hope, therefore, that the few thoughts that I have placed before this hon. House will make my esteemed friends, Professor Nurul Hasan and his colleagues see that education gets good and top priority, that all the wrong pictures and perversions that we have been seeing will be eliminated, that the chaos and confusion will go and that we will have a picture of a new India, vibrant India and a better India which will find a place in the comity of nations.

SHRI Y. S. MAHAJAN (Buldana):  
M.: Chairman, while supporting the

[Shri Y. S. Mahajan]

Demands for Grants of the Education Ministry, I have to say that the amount allocated this year is much less than the amount we find in the revised budget of last year. The difference is nearly Rs. 13 crores. I am sorry to say that after 25 years of independence we have not learnt the lesson that expenditure on education is an investment in man. We invest in machines, brick and mortar but we fail to invest adequate amounts in human beings. This makes one feel that education is a neglected department at the Centre.

16.52 hrs.

[SHRI K. N. TIWARY in the Chair]

The most unsatisfactory aspect of our education is the condition of primary education. It was more than 90 years ago that the grand old man, Dadabhai Naoroji, demanded free and compulsory education for children in the whole of India. Naturally, the foreign government did not pay heed to his request. Later on, Shri G. K. Gokhale tried his best to see that primary education was made compulsory in the whole of India. But, on administrative and financial grounds this request was not accepted. After 1919 the State Governments tried to expand primary education.

What was the position at the time of the achievement of freedom? The percentage of literacy was only 14 in 1947. After 26 years of freedom i.e. by the year 1971 we could raise the percentage to 39.51. During this period of 25 years we made considerable progress. Even then, the number of illiterates today is much greater than in 1947. So, we are in a very deplorable condition. Further, the percentage of literacy among girls is much lower than among boys. At the end of the Fourth Plan the number of children receiving primary education will be 85 per cent. The other 15 per cent would be almost all girls. That means that 30 per cent of our girls

would not be receiving primary education in our country even at the end of the Fourth Plan. This is a terrible state of affairs. This should be treated with the greatest urgency and primary education should be given the highest priority in the Fifth Plan.

The quality of education is simply deplorable. Among the students who join the first standard only 35 per cent go up to the fifth class. Even though the question of the quality of education has been discussed a number of times, no effort has been made to improve it. For this purpose it is necessary that we have major reforms. So far as teachers are concerned, we should train not only matriculates but also induct some graduates into the primary field. It is to improve the level of primary education that the Central Board of Education has proposed that in the Fifth Plan we should have model primary schools which will not create bossism or superiority complex, as suggested by Shri Chandrappan, but which will make for higher and better type of education and which will not exclude children of the deprived sections of the community. Such model primary schools can be located in each development block. 50 per cent of the children can be taken from the sections which are backward and the remaining 50 per cent can be taken on merit from other sections of the community. Such model schools should centre around certain developmental activities. These will improve the methods of teaching and will make for search of talent. If we really want to improve the level of education, we will have to experiment in this way. I suggest to the hon. Minister that advance action may be taken in this field.

Another point which has been discussed *ad nauseam* for the last 10 years is about the reorganisation of secondary education, the division of period between 10 years and 2 and 3.

years. That has been hanging fire for a long time. In my state, for instance; the schools said, "We will accept the scheme of 2 years after the Matriculation so that the boys can go for college education afterwards for 3 years. We want laboratories; we want new buildings; we have to appoint teachers with M.A. and M.Sc. degrees. We have to give higher grades. We are prepared to do it provided the Government finances the expenditure." The Government did not have the money. But, I suggest, we go ahead with this scheme. We should have at least 4 or 5 such schools in each district so that some real beginning could be made for improvement in the field of education.

What is happening in the country? We have ideas. The ideas have been given not only by our experts but by foreign experts also. But these ideas have not been tried. We have not shown any courage in experimenting on the lines of these ideas. We have not done it because of lack of courage and imagination. We should go ahead with this scheme. I suggest that so far as primary education is concerned, it should be given the highest priority. The annual Report says that we shall achieve the object of compulsory primary education in our country by the end of the Fifth Plan. I think, that is taking the whole thing in a rather leisurely manner. It should be given the highest priority and urgency. The hon. Minister is himself a teacher. I suggest to him that the objective should be achieved within the next two years. I hope, this suggestion will be considered seriously.

**श्री गंगाचरण दीक्षित (खंडवा) :**

सभापति जी, किसी कुशल मल्लाह को जर्जरित नौका दी जाये, बिना किसी साज-सज्जा के और उस नदी में जहां खूब उत्ताल तरंगें नाच रही हों, उसहे कहा जाय कि तू उस किनारे तक नौका चला ले जाय। तब क्या हालत होगी? वह नौका टूट जायेगी

और किनारे तक नहीं पहुंच पायेगी। वही हालत आज हमारे शिक्षा मंत्रालय की है। उनसे कहा जाता है कि युवकों के द्वारा क्रान्ति कराई जाये, क्योंकि युवक शिक्षित हैं, युवक मेधावी हैं, उसमें खोलने वाला खून है। लेकिन प्रश्न यह उठना है—जीवन के संघर्षों की चपेटों से उसकी शिक्षा डिग गई है, सामाजिक द्वन्द्वों के वे माप भार से उसकी मेधा शक्ति कुंठित हो गई है। जीवन के संघर्षों में सामाजिक द्वन्द्वों के हिमपात से पथराये उसके शरीर में कहां से खून खीलेगा? उसको कहा जाता है कि राष्ट्रीय उत्थान में वह हमारा सहयोग दे, हमारे समाज का समाजीकरण करे। उस नवयुवक और उस विद्यार्थी को कहा जाता है कि वह देश के चरित्र निर्माण में समाज और व्यक्ति के समाजीकरण में सहयोग दे लेकिन वह अपना सहयोग कैसे दे सकेगा जब कि हम उसके पाठ्यक्रम में वही बाबा आदम के जमाने के घिसे पिटे द्विरर्थक ज्ञान देने वाले विषय ही रखें और रटन्त क्षमता पर आधारित प्रचलित परीक्षा प्रणाली रख जिसमें कि विद्यार्थी व्यर्थ में अपने जीवन के बहुमूल्य वर्षों की बलि दे दें। इतना ही नहीं, जब वह प्रमाणपत्रों की पांठली बांध कर वहां से निकलता है तो रोजगार के दरवाजे पर भटकता हुआ हताश होकर बैठ जाता है और उसको कुछ नजर नहीं आता है। वह कुंठा ग्रसित हो जाता है उसमें खीज उत्पन्न होती है और फिर उस खीज को वह किसी भी मार्ग के द्वारा निकालने के लिये तैयार हो जाता है। वह कहता है कि जो समाज, जो शासन मेरे को सिवाय निराशा के और कुछ नहीं देता है तो

## [श्री गंगाचरण दीक्षित]

फिर उस समाज का विध्वंस हो। उस समाज के प्रति उसक कुंठा भावना जागृत होती है और वह चाहता है कि इस समाज का सत्यानाश हो क्योंकि वह कुंठा से ग्रसित हो जाता है, वह जीवन के संघर्षों में हताश हो जाता है। वह और क्या सोचेगा ?

17 hrs.

आज विश्वविद्यालय के पुनीत प्रांगण में हम क्या देखते हैं ? अन्तर्द्वन्द्वों को, असंगतियों को और जो वहां के बड़े बड़े शिक्षकों के बीच में छीना झपटी का वातावरण है उसको हम यह कह कर छिपा देते हैं कि विद्यार्थियों में अनुशासनहीनता है। यह हम नहीं देखते कि आज उपकुलपतियों की नियुक्ति राजनीतिक संरक्षण के रूप में की जाती है। मैं पूछना चाहता हूं कि शासन से कि श्री मदन मोहन मालवीय, डा० परांजपे, गंगानाथ झा, अमरनाथ झा, आशुतोष मुखर्जी जैसे उपकुलपति कहां हैं जैसा कि हमारे पूर्ववक्ताओं ने बताया, एक समय था, जब इलाहाबाद, बनारस, कलकत्ता विश्वविद्यालयों पर हमें गुमान था, हमें नाज था, हम गौरव महसूस करते थे कि ऐसे भी हमारे यहां विश्वविद्यालय हैं। उस समय मालवीय जी की यह ध्वनि—मातृ देवो भव, पितृ देवो भव, सत्यात् न प्रमिदितव्यम्—बनारस की इंटों से निकलती थी। परन्तु आज वहां के प्रोफेसर वहां के बड़े बड़े शिक्षक विद्यार्थियों के कंधे पर बन्दूक चलाकर अपना स्वार्थ सिद्ध करना चाहते हैं। आज वहां पर गुटबाजी का निर्माण होता है। लड़के ही नहीं बल्कि शिक्षक गुटबाजी करते हैं।

जब तक हम विद्यार्थियों को इस गुटबाजी से दूर नहीं करेंगे तब तक हमारे विश्वविद्यालय पुनीत नहीं हो सकते हैं।

पहले ब्रिटिश गवर्नमेंट के टाइम में हमारी शिक्षा के पिछले दरवाजे जो सरकारी दफ्तरों की ओर खुले हुये थे, मुझे खेद के साथ कहना पड़ता है कि आज भी हमारे विद्यालयों के पिछले दरवाजे सरकारी दफ्तरों की ओर खुले हुये हैं। आज भी जो लड़के वहां से निकलते हैं वे केवल यह आशा लेकर निकलते हैं कि हमें कोई नौकरी करनी है। उसे कोई आस्था या कोई प्रेम शारीरिक श्रम से नहीं है। आज किसी भी पढ़े लिखे आदमी में शारीरिक श्रम के प्रति कोई आस्था नहीं है। आज अमरीका का एक इंजीनियर या जर्मनी का इंजीनियर किसी यंत्र को सुधारने के लिये जाता है तो उसे डामर में कोलतार में अपने हाथ बढ़ाने के लिये किसी प्रकार का कोई संकोच नहीं होता है। परन्तु हमारे यहां का कोई इंजीनियर अगर कोई काम करने के लिये जाता है तो वह अपने को भव्यता का नमूना समझता है, वह समझता है कि मैं भव्य पुरुष हूं, मैं कोलतार में अपने हाथ क्यों बढाऊं। तो शारीरिक श्रम के प्रति आस्था न पैदा करना, यह आज की शिक्षा में एक बड़ा भारी दोष है। उद्योगों के प्रति भी कोई आस्था हमारे शिक्षा के कार्यक्रम में नहीं है। हम राजनीतिज्ञ पैदा करते हैं, हम शिक्षा शास्त्री पैदा करते हैं, हम अर्थ शास्त्री पैदा करते हैं, हम डाक्टर पैदा करते हैं, हम इंजीनियर पैदा करते हैं लेकिन क्या हम आज ऐसे भी विद्यार्थी पैदा

करते हैं जो कि विश्वविद्यालय के द्वार के बाहर निकल कर यह सोचें कि मेरा हित किसमें है और मेरा अहित किस में है ? जो. हमने शिक्षा प्राप्त की है उसमें कौन सा ज्ञान प्राप्त किया है ? यदि हम अंग्रेजी का एक विषय रख सकते हैं, यदि हम और दूसरे विषय रख सकते हैं तो हमारे जो मोशनल स्टडी और समाज दर्शन के विषय हैं उनको कम्पलसरी क्यों न रखा जाय ।

हमारे सामने दो विकल्प हैं । एक तो यह है कि हम सरकारीकरण कर दें और पढ़ने वालों को यह आश्र्वामन दे दें कि शिक्षा प्राप्त करके निकलने के बाद हम तुमको नौकरी देंगे । जिस प्रकार से और दूसरे साम्यवादी देशों में होता है । या फिर हमें विद्यार्थी के मस्तिष्क से यह भावना निकालनी पड़ेगी कि तेरे को जो शिक्षा दी जा रही है वह नौकरी के लिये नहीं दी जा रही है । यानी या तो शिक्षा के साथ साथ आप यह भावना दें कि नौकरी देने का काम भी सरकार का होगा या फिर यह कहें कि जो शिक्षा दी जाती है वह केवल नौकरी के लिये नहीं दी जा रही है तुझे काम करना पड़ेगा । आज की स्थिति में विश्वविद्यालय से बाहर निकल कर लड़के हताश हो जाते हैं । उसके ऊपर उसके मां बाप का भारी व्यय हो जाता है । वह जब देखता है कि मेरे मां बाप ने मेरे ऊपर इतना पैसा खर्च कर दिया है तो उसके बाद वह निराश होकर धूमने लगता है और जब सिवाय आक्रोश के, सिवाय कुंठा के और सिवाय निराशा के उसके हाथ कुछ नहीं आता तो वह प्राग बबूला हो जाता है ।

मेरी आपसे प्रार्थना है कि आप दो बातें कीजिये । एक तो जैसा मैंने विकल्प दिया वह कीजिये और दूसरे रटन्त क्षमता पर आधारित जो आपकी परीक्षा प्रणाली है उसको आप दूर करें । वह परीक्षा केवल रटन्त प्रणाली पर आधारित होती है और उससे कोई सार नहीं निकलता है । उसके दैनन्दनी जीवन की परीक्षा लीजिये । अपनी शिक्षा में रहते हुये समाज के प्रति उसने क्या काम किया है उससे सम्बन्धित भी आप उसके कार्यकलाप देखिये । खेल में उसने क्या किया इसको देखिये । इन सारी बातों की जांच के बाद परीक्षा प्रणाली में आपको परिवर्तन करना चाहिये । केवल रटन्त विद्या ही उचित नहीं है । अक्षर ज्ञान तो केवल स्मरण शक्ति पर रहता है उससे बुद्धि का विकास नहीं होता है । हमारी जो आयोजना बनी थी मेरे ख्याल से उसका मूल लक्ष्य यह था कि हम इन्सान पैदा करेंगे, हम मानव का विकास करेंगे, और मानव पूंजी का निर्माण करेंगे लेकिन आज क्या हो रहा है ? आज मानव पूंजी का निर्माण नहीं हो रहा है । हम भौतिक पूंजी का निर्माण करने जा रहे हैं । उपलब्धियों का जब हम आंकलन करते हैं तो मानवीय चातुर्य या प्रशिक्षित कल्पना शक्ति की तरफ हमारा ध्यान नहीं जाता है । स्थूल चीजों की प्राप्ति में ही हम अपनी इतिश्री समझ लेते हैं कि हमने बहुत काम कर लिया है । अब एक परम्परा पैदा हुई है कि प्रयोगशालायें खोल दी जायें । मेरी समझ में नहीं आता कि प्रयोगशालायें क्या कोई वृक्ष हैं जो लगाते ही फल देने लगेंगे ? प्रयोगशालायें या इंजीनियरिंग कालेज

## [श्री गंगाचरण दीक्षित]

खोलने से कोई फायदा नहीं होगा जब तक कि उसका प्रयोग करने की विद्या आप नहीं सिखायेंगे। आज हमें खेद के साथ कहना पड़ता है कि जापान जैसा देश जो कि 1946 में युद्ध के कारण जर्जरित हो गया था जब वहां भूमि सुधार कानून बना, तो दस काश्तकारों में नौ ऐनी थे, जो उस कानून को समझ सकते थे हमारे देश में आज ऐसे कितने काश्तकार हैं, जिनमें उनके लिये बनाये जाने वाले कानूनों को समझने की क्षमता हो?—मुश्किल से दस में से एक काश्तकार निकलेगा, जो उन कानूनों को समझ सके। यही कारण है कि जापान ने कृषि में ही नहीं, अपितु उद्योग में भी एशिया में सर्वोच्च स्थान प्राप्त किया।

चाइना का उदाहरण हमारे सामने है। वहां हाफ-एण्ड-हाफ स्कूल हैं, जहां तीन घंटे कृषि-कार्यसीखना और तीन अन्य घंटे शिक्षा प्राप्त करना अनिवार्य है। वहां जब लड़का पढ़ कर निकलता है, तो उसके लिये गांवों में जाना—बैंक टू दि विलेजिज—आवश्यक हो जाता है, ताकि वह वहां जाकर लोगों को सिखा ही नहीं सके किन्तु उनसे कुछ सीख भी सकें।

जापान में केवल कृषि का ही उत्थान नहीं हुआ है, बल्कि वहां यंत्रोकरण, टेक्नालाजी, में भी अपूर्व प्रगति हुई है। वहां टेक्नालाजी प्रधानता दी गई है, प्रयोग करने की क्षमता पर बल दिया गया है, क्योंकि केवल विकास करना ही पर्याप्त नहीं है, अपितु जब तक हमारे पास विकास को कार्यान्वित करने और विकास का प्रयोग करने का ज्ञान नहीं होगा, उस दिशा में हमारा ग्रेन डेवलप नहीं होगा, तब तक हम प्रगति नहीं कर सकते हैं।

इसलिये हमें पहले यह काम करना पड़ेगा कि हम अपने वर्तमान पाठ्यक्रमों में सुधार करें। अगर राष्ट्रीय विचारशीलता का कोई मापदंड है तो आने वाले नागरिकों को दिया जाने वाला बौद्धिक खाद्य, अर्थात् हमारा पाठ्यक्रम, है। इसलिये हमें अपने पाठ्यक्रमों को सुधारना पड़ेगा।

अभी डा० गोविन्द दास ने कहा है कि हम संकुलरिज्म के नाम पर आध्यात्म को भूलते जा रहे हैं। जैसा कि मैंने पहले भी कहा था, मुझे बड़े खेद के साथ कहना पड़ता है कि पहले मध्य प्रदेश में बच्चों को पढ़ाया जाता था : "ग" से "गणेश", लेकिन जब वहां पर पाठ्य-पुस्तकों का राष्ट्रीयकरण हुआ, तो यह समझा गया कि इससे सम्प्रदायवाद को बढ़ावा मिलेगा और इसलिए "ग" से "गणेश" के स्थान पर "ग" से "गधा" कर दिया गया। अगर पुस्तकों में "ग" से "गणेश" लिखने से सम्प्रदायवाद आता था, तो क्या "ग" से "गधा" लिखने से वेवकूपी नहीं आयेगी, क्योंकि बच्चे "ग" के रूप में गत्रा ही देखेंगे?

यह व्यवस्था क्यों नहीं की जाती कि हिन्दू, मुस्लिम, क्रिश्चियन, जैन और बौद्ध आदि सब धर्मों के अच्छे, अच्छे उदाहरण, उनके महान पुरुषों, पैगम्बरों और अवतारों—जैसे, महावीर स्वामी—की शिक्षाओं और कथाओं आदि के संकलित करके अपने प्राइमरी स्कूलों और माध्यमिक शालाओं के बच्चों को पढ़ाया जाये, ताकि उनको मानस का विकास हो ?

आज हमारे शिक्षा के क्षेत्र में एक नई हवा बह रही है। कारखानों में जो यूनियन-बाजी हड़तालें और नारेबाजी होती है, वह मारे विश्वविद्यालयों और स्कूलों तथा कालेजों में भी शुरू हो गई है। शासन को इसको बहुत जल्दी बन्द करना चाहिये। विश्वविद्यालयों और स्कूल-कालेजों में यह जो नई प्रवृत्ति शुरू हुई है, उसके लिये हम सब,



हमारे राजनेता, चाहे वे सत्तारूढ़ हों और चाहे सत्ताच्युत हों और चाहे वे किसी भी पार्टी को बिलांग करते हों, जिम्मेदार हैं। हर एक आदमी ने अपना अपना रंगीन चश्मा लगा लिया है। सत्तारूढ़ या सत्ताच्युत राजनेताओं ने एक चश्मा लगाया है, विश्वविद्यालय की ऐकेडमी के लोगों ने दूसरा चश्मा लगाया है और फैकल्टी के लोगों ने तीसरा चश्मा लगाया है। हर एक आदमी अपने अपने चश्मे से विश्वविद्यालय को देखता है और बीमार विश्वविद्यालय की हर एक आदमी अलग अलग ढंग से उपचार करता है। इसका नतीजा यह है कि शिक्षा जगत में भ्र्राजकता फैल रही है।

न केवल शासन का, बल्कि देश में रहने वाले प्रत्येक व्यक्ति का यह उत्तरदायित्व है कि साक्षरता को बढ़ाया जाये। यह काम केवल शासन के द्वारा नहीं होगा। साक्षरता, और वह भी क्रियात्मक साक्षरता, नारेवाजी से नहीं आयेगी, बल्कि इसके लिये जनता और शासन दोनों को मिल कर काम करना पड़ेगा। अगर हम चाहें कि बिना जनता के सहयोग के केवल शासन के द्वारा ही देश में साक्षरता आ जाये, तो वह सम्भव नहीं है।

आपने जो मुझे समय दिया, उसके लिये मैं आपका आभारी हूँ।

श्री धनशाह प्रधान (शहडोल) : सभापति महोदय, इस मंत्रालय की मांगों के अन्तर्गत में मैं अपनी बात केवल समाज कल्याण विभाग तक ही सीमित रखूंगा। समाज कल्याण सम्बन्धी अनेक कार्यों का उत्तरदायित्व इस मंत्रालय पर है। बच्चों के लिये विशेष पोषक आहार और गर्भवती महिलाओं के लिये पोषक तत्व योजना से लगभग 32 लाख व्यक्ति लाभ उठा रहे हैं। बाल कल्याण परियोजनायें, शहरों में नौकरी करने वाली महिलाओं के लिये होस्टल सुविधायें और मदिरा निषेध आदि कार्य भी यह मंत्रालय कर रहा है।

किन्तु महिलाओं की दशा में कोई उल्लेखनीय सुधार नहीं हुआ है। आज हमारे देश में महिलाओं की जागृति हो रही है और वे अनेक क्षेत्रों में आगे आ रही हैं, लेकिन उनके सामने अनेक समस्यायें हैं। बहुधा महिलाओं की सुरक्षा के सम्बन्ध में अनेक घटनायें देश में होती रहती हैं। सरकारी और गैर-सरकारी कार्यालयों में काम करने वाली महिलाओं को अधिक सुविधायें देनी चाहिये और उन्हें समान काम के लिये समान वेतन मिलना चाहिये। कार्यालय में काम करने वाली जो महिलायें घर में गृहस्ती की देखभाल करती हैं, उन्हें दोहरा काम करना पड़ता है। अतः उन्हें अधिक सुविधायें और राहत देने की आवश्यकता है। शहरी क्षेत्रों में काम करने वाली महिला कर्मचारियों को बसों में प्राथमिकता दी जानी चाहिये और यह भी व्यवस्था की जानी चाहिये कि बार-बार उनका ट्रांसफर न हो। शहरों में उनके लिये होस्टल निर्माण के लिये उदारतापूर्वक आर्थिक सहायता दी जाये। उन्हें अपनी शिकायतें विभाग के अध्यक्ष तक पहुंचाने की इजाजत होनी चाहिये और उनके विरुद्ध अनुशासन की कार्यवाही न की जाये।

महाराष्ट्र सरकार ने सरकारी नौकरियों में महिला कर्मचारियों की समस्याओं के बारे में रिपोर्ट प्रकाशित की है। उसमें दिखे गये मूल्यवान सुझावों पर ध्यान देने की आवश्यकता है।

भारत की जनसंख्या का पांचवां हिस्सा अनुसूचित जन-जातियां, आदिम जातियां, घुमक्कड़ जातियां और बनजारे आदि हैं। 1971 की जनगणना के अनुसार आदिवासियों और आदिम जन जातियों की संख्या लगभग 38 करोड़ है। संविधान के अन्तर्गत समाज के इन पिछड़े और दुर्बल वर्गों को विशेष संरक्षण और सुविधायें प्राप्त हैं। उनके

**[श्री धनशाह प्रधान]**

लिये विशेष शिक्षा और आर्थिक उन्नति के प्रावधान हैं। किन्तु यह बड़े दुःख की बात है कि देश के विभिन्न भागों में उनके प्रति अन्याय और अनाचार की घटनायें होती रहती हैं।

स्वतंत्रता के पच्चीस वर्ष बीतने पर भी देश में आज बहुत बड़ी संख्या में ये लोग दयनीय स्थिति में रह रहे हैं। उनके रहने के लिये ठीक मकान नहीं हैं। उनके गांवों में आने-जाने के रास्ते अच्छी स्थिति में नहीं हैं। पटवारी और तहसीलदार आदि सरकारी अधिकारी उन को परेशान करते हैं।

कोयला खदान क्षेत्रों में हरिजनों और आदिवासियों से उन की जमीन छीन ली गई है और उनको कोई मुआवजा नहीं दिया गया है।

**शिक्षा, समाज कल्याण तथा संस्कृति मंत्री (श्री० एस० नूरुल हसन):** मैं दखल नहीं देना चाहता, लेकिन मैं अर्ज करना चाहता हूँ कि आदिवासियों और हरिजनों का मामला समाज कल्याण मंत्रालय से निकाल कर गृह मंत्रालय को दे दिया गया है।

**श्री धनशाह प्रधान :** सभापति महोदय, मैं पहले निवेदन कर चुका हूँ कि मैं समाज कल्याण के विषय पर थोड़ा सा प्रकाश डालूंगा।

**सभापति महोदय:** अगर इस मंत्रालय के अंतर्गत वह विभाग नहीं है तो उसकी चर्चा यहां करने से तो आपको कोई जवाब उसका मिलेगा नहीं। वह विभाग गृह मंत्रालय में चला गया है। वह विषय आया और चला गया तो उसको अब छोड़िये।

**श्री धनशाह प्रधान :** आदिवासियों के सम्बन्ध में जैसा कि पांडेय जी ने बताया कि आदिवासियों के गांवों में स्कूलों की व्यवस्था और उद्योगों में उनके लिए मजदूरी की व्यवस्था

होनी चाहिए, उसका मैं समर्थन करता हूँ और यह निवेदन करता हूँ कि उनके गांवों में अच्छी शिक्षा की व्यवस्था होनी चाहिए तथा उन्हें मुफ्त शिक्षा प्रदान की जानी चाहिए।

शहडोल जिला आदिवासी क्षेत्र है जहां कई एक ऐसे विद्यालय हैं जिन्हें शासन से अनुदान प्राप्त होता रहा है। किन्तु उनका अनुदान बन्द कर दिया गया है और उनकी स्थिति खराब होती जा रही है। तो जहां ऐसी स्थिति है जहां विद्यालय बन्द होने वाले हैं और जिन्हें पहले अनुदान प्राप्त होता रहा है उन्हें शासन की ओर से अनुदान दिलाने की कृपा की जाय ताकि वहां के बच्चों की शिक्षा का समुचित इंतजाम हो सके।

इसके अंतर्गत जहां तक खेलकूद और समाज कल्याण आदि के कार्यों का सम्बन्ध है, आदिवासी क्षेत्र में मेरा निवेदन है कि खेलों की व्यवस्था और क्लबों की व्यवस्था होनी चाहिए जिससे कि वहां के लोग कुछ शिक्षा ग्रहण कर सकें और जहां वह देश का समाचार सुन सकें। जहां ऐसे पिछड़े समाज के लोग हैं वहां इस तरह की व्यवस्था होनी चाहिए जिससे वे भी कुछ लाभ इससे उठा सकें, यही मेरा निवेदन है।

**श्री अमर सिंह चौधरी (मांडवी) :** सभापति महोदय, शिक्षा एव समाज कल्याण मंत्रालय के अनुदानों की मांगों पर हम चर्चा कर रहे हैं। वैसे किसी भी राष्ट्र के उत्थान के लिए शिक्षा का उचित प्रबन्ध होना जरूरी है। हमारे देश ने स्वतंत्रता के पश्चात् कुछ प्रगति जरूर की है, औद्योगिक प्रगति की है, आर्थिक विकास किया है, विज्ञान का विकास हुआ है। लेकिन मैं खेद के साथ बताना चाहता हूँ कि शिक्षा के बारे में हम ने बहुत कम सोचा है। हमारी शिक्षा का ढांचा बहुत बेढंगा है। अंग्रेजों के जमाने का जो शिक्षा का ढांचा चला आ रहा है वह हमें बदलना होगा। हम हर रोज शिक्षा के बारे में परिवर्तन करने के लिए डिस्कशन

करते हैं। कुछ दिनों पहले महाराष्ट्र के सेवाग्राम में शिक्षा का एक सम्मेलन हुआ था जिसमें हमारी प्रधान मंत्री भी उपस्थित थीं और कई राज्यों के शिक्षा मंत्री भी उपस्थित थे। कई यूनिवर्सिटीज के चांसलर और वाइस-चांसलर सब उपस्थित थे। उन सब लोगों ने यह मत रखा था कि जो हमारी वर्तमान शिक्षा प्रणाली है उसको बदलना होगा, उसमें परिवर्तन करना होगा। मुझे बड़ा आश्चर्य है कि हम सब लोग इस में सहमत हैं, हम सब लोग शिक्षा में परिवर्तन चाहते हैं तो अब तक परिवर्तन क्यों नहीं ला सके? परिवर्तन के लिए कौन रोकता है ?

शिक्षा के अंदर जो कमी है उसको देखते हुए हमारे राष्ट्रपिता महात्मा गांधी ने शिक्षा के सम्बन्ध में कुछ मौलिक विचार रखे थे। लेकिन उनके विचार भी हम भूल गये हैं। गांधी जी शिक्षा को जीवन के लिए उपयोगी बनाना चाहते थे। वह डिग्री और प्रमाणपत्रों को महत्व नहीं देते थे। वह चाहते थे कि देश का हर नौजवान आत्म-निर्भर, समा-भावनायुक्त और चरित्रशील बने। क्या हमारी शिक्षा में यह सिद्धान्त चरितार्थ हुआ है। अगर नहीं तो क्यों हम यह शिक्षा इतनी देर तक चालू रखे हैं ?

आजकल गुजरात में और महाराष्ट्र में बुनियादी शिक्षा, नई तालीम की शिक्षा दी जाती है और हमारी प्रधान मंत्री भी उस शिक्षा की बड़ी सराहना करती हैं। हमारे शिक्षा मंत्री भी नई तालीम की शिक्षा की बड़ी प्रशंसा करते हैं। लेकिन जब उस पर भ्रमल करने की बात आती है तो वे लोग उससे दूर हट जाते हैं। गुजरात में और साउथ गुजरात में हम ऐसी सस्थाएँ चलाते हैं और हायर एजुकेशन के लिए गांधी जी के सिद्धांत के अनुसार एक सस्था एक छोटे से गांव में गांधी विद्यापीठ के नाम से चल रही है। उसको आर्थिक सहायता प्राप्त नहीं होती और उसको मान्यता भी अभी तक प्राप्त नहीं हुई है।

हम मान्यता के लिए बात करते हैं तो मंत्री जी कहते हैं कि यू०जी०सी० उसको मान्यता नहीं देती है। एक ओर तो नई तालीम की शिक्षा के ऊपर जोर देते हैं और दूसरी ओर हम इस प्रकार का कार्य करते हैं। हमारी शिक्षा में भेदभाव की नीति चल रही है। गरीबों के लड़के अलग स्कूलों में पढ़ाये जाते हैं और बड़े लोगों के, अमीरों के, मंत्रियों के और अफसरों के लड़के अच्छे स्कूलों में पढ़ाये जाते हैं। इस पर हमें उतना एतराज नहीं है, लेकिन एतराज इस बात पर है कि जो गरीबों के बच्चे नई तालीम के स्कूलों से पढ़े हुए होते हैं उनका उचित सम्मान सरकार नहीं करती है। मैं चाहूंगा कि उनका उचित सम्मान हो। सरकार से मैं यह प्रार्थना करूंगा कि जब हम नई तालीम की बात करते हैं तो उसका उचित सम्मान करना जरूरी है।

बाल शिक्षा का प्रचार एवं प्रसार ग्रामीण क्षेत्रों में बहुत कम हुआ है। मजदूर बस्तियों में बाल शिक्षा की सुविधाएँ होनी चाहिए ताकि उन बच्चों में हम पढ़ाई की रुचि पैदा कर सकें।

जितने माननीय सदस्य यहां बोले हैं सब ने यह कहा है कि प्राइमरी शिक्षा फ्री होनी चाहिए, हायर एजुकेशन भी फ्री करनी चाहिए। लेकिन मैं यह बताना चाहता हू कि हमारे कितने ही गांव ऐसे हैं जहां लड़कों के बैठकर पढ़ने के लिए मकान नहीं हैं। हजारों लड़के पेड़ के नीचे बैठ कर पढ़ते हैं। मैं यह निवेदन करूंगा कि शिक्षा को फ्री करने के बदले हम उन गांवों में पहले स्कूल के लिए बिल्डिंगें बनायें। अभी तक यह काम नहीं हो पा रहा है

हरिजन, आदिवासी एवं पहाड़ी प्रदेशों में होस्टल-कम-स्कूल का बड़े पैमाने पर इंतजाम करने की आवश्यकता है। युगों से पीड़ित और दलित लोगों के उत्कर्ष के लिए सरकार जितना करे उतना कम है।

समाज कल्याण के बारे में एक दो बातें मैं बताना चाहता हू। बूढ़ों को, और विकलांगों

[श्री अमर सिंह चौधरी]

को पेंशन देनी चाहिए और जो संस्थाएँ इस सेवा कार्य में जुटी हैं उन्हें प्रोत्साहन देना चाहिए ।

**सभापति महोदय :** शिक्षा मंत्री ने बताया कि वह विषय शिक्षा मंत्रालय से निकल कर के गृह मंत्रालय में चला गया है । इसलिए आप शिक्षा की बात कीजिये ।

**श्री अमर सिंह चौधरी :** पोषण-युक्त आहार जो बच्चों को दिया जाता है उसकी में बड़ी प्रशंसा करता हूँ और सारी हरिजन और आदिवासी बस्तियों में यह कार्यक्रम ठीक से चलाये जाने का अनुरोध करता हूँ ।

प्राथमिक स्वास्थ्य केन्द्रों की कमी को हमें पूरा करना चाहिए और स्टाफ और दवाइयों का प्रबन्ध ठीक तरह से करना चाहिए ।

अन्त में मैं एक बात और बताना चाहता हूँ कि हमारे ऐसे हजारों गांव हैं जहाँ पीने का पानी नहीं है । उन गांवों में पीने के पानी की व्यवस्था करनी चाहिए ।

**SHRI GIRIDHAR GOMANGO (Koraput):** I rise to support the demands for grants of the Ministry of Education and Social Welfare and of Culture. The hon. Minister said that from social welfare department the tribal welfare had been transferred to the Home Ministry and we hope that the tribals shall get the administrative protection of the Home Ministry, those people are being exploited by traders and middlemen. Article 46 of the Constitution of India lays down that the 'State shall protect with special care the educational and economic interest of weaker sections of the people and in particular the Scheduled Caste and the Scheduled Tribe and shall protect them from social injustice and all forms of exploitation'. Sir, the Constitution of India gives protection.

**MR. CHAIRMAN:** Why are you discussing the subject that has been transferred from this Ministry to the Home Ministry?

**SHRI GIRIDHAR GOMANGO:** What about tribal education?

**MR. CHAIRMAN:** You can speak on that.

**SHRI GIRIDHAR GOMANGO:** I am submitting that constitutional provision is that tribal education will remain with the Education Minister. I am talking about educational problems of tribals.

In India we will see that there are 212 tribals with different dialects. They have no common language to understand each other. In Orissa, there are nearabout 62 different tribes. They have 26 different tribal dialects. They have unwritten tradition. How can you expect that their educational problems would be solved? In tribal areas, Christian missionaries are converting the tribals and they have written volumes of books about religion in Roman script with tribal dialect. You will see that there is only dialect and there is no script for tribes. The two scripts Santhal and samra languages, are already in existence. When we are allowing Missionaries to do this and when we are encouraging the development of Roman script, we are not giving the chance to respective State scripts in tribal areas.

They should frame the script which was recently invented, and Santhal and Samra language should be introduced as the medium of instruction.

We are facing a language problem in India. I am not pressing but presenting before the august House that the tribal language should be given priority. When we are adopting the medium of instruction, in tribal areas, tribal language should be adopted as medium of instruction.

I hope that they will get some guidance and help from this Ministry, who want to learn these scripts in tribal areas.

In tribal areas those who are posted as teachers are suffering a lot because these are hilly areas and the teachers are not getting any facilities. I request the hon. Minister to do something in this regard. My problem is this. We are thinking of having central schools everywhere. Why should we not adopt the same thing in tribal areas?

I want to say something about general education. There is quantitative increase in schools, colleges and universities. But the quality is going down. What is the reason behind this? For example, the definition of the educational institution is this: it is a factory which produces good and moral people. See the conditions in which the students study in college etc. See the moral standards. Everywhere there is disturbance in education.

As regards new education, I want to say something. We want to have socialism in India. When we are thinking in this line, social type of education should be introduced in our educational system. Teachers are the creators of good citizens in this country. In the past, you know the respect the teachers had, as Brahma, Bishnu and Maheshwara. The inner meaning is: they are the symbol of creators, stabilisers and destroyers also. That is the main principal character of teachers. So, unless we give top priority to education, darkness will remain in India and we will not see intellectual light at present and in future also.

Nobody cares for the blind men and disabled persons. We should give them education and other facilities in the best possible manner. It is the duty of the Government to take care of them. Those who are illiterate are also blind, though they have eyes. We are realising this

lately. It is high time that Government took proper steps, so that we can achieve our goal of education.

**श्री टी० डी० काबल (लातूर):** सभापति जी, शिक्षा के सम्बन्ध में जी बजट रखा गया है, उसका समर्थन करते हुए मैं चन्द बातें आपके सामने रखना चाहता हूँ। स्वतन्त्रता प्राप्ति के बाद गांधी जी ने एक स्वप्न देखा था, उन्होंने उस समय चरित्र निर्माण को भारतीय शिक्षा का लक्ष्य माना था। उनका कहना था "कि बालकों में सच्चाई, वीरता, साहस तथा त्याग के भाव उत्पन्न हों—एसी शिक्षा प्रदान करने की आवश्यकता है।" इसी चीज को ध्यान में रख कर संविधान में हमने कम्पलसरी फ्री प्राईमरी एजुकेशन की बात मान ली थी, लेकिन इतने सालों के बाद भी हम उसको नहीं कर पाये। मैं समझता हूँ कि मंत्री महोदय के सामने इसमें कुछ दिक्कतें हैं—जब से वे इस मंत्रालय में आये हैं तब से जो भी बजट आया है, वह घटते हुए रकम का बजट आया है। मैं चाहता हूँ कि मन्त्री महोदय इस पर थोड़ा ज्यादा जोर से ध्यान दें, बजट में कमी न करे इस सम्बन्ध में सारा हाउस आपके साथ है। देहातों में आज यह स्थिति है कि प्राइमरी एजुकेशन निःशुल्क रूप में नहीं दी जायगी तो गरीबों के बच्चे नहीं पढ़ सकेंगे। कहीं भी कोई शुल्क लग जाता है तो गरीब लोगों को पढ़ने में असुविधा होती है तथा पिछड़ा वर्ग अपने बच्चों को नहीं पढा सकता है। इस लिये फ्री कम्पलसरी एजुकेशन के लिये पूरा जोर लगाइये ताकि देहातों में शिक्षा का प्रबन्ध हो सके।

सभापति महोदय, शिक्षा ही हमारे जीवन का मूल आधार है। शिक्षा ही हमारे राष्ट्रीय जीवन को, हमारे चाल-चलन को, हमारे रहन-सहन को, हमारे सारे कार्यों को प्रतिबिम्बित करती है। राष्ट्र की प्रगति के लिये हम जितनी भी चीजें अपनाते हैं, सड़क, दवाखाने ये सब किस के लिये बनते हैं—हमारे भावी नागरिकों के

[श्री टी० डी० काबले]

जीवन के लिये बनते हैं, हमारे नागरिक को इस तरह से ढाला जाये कि वे स्वतन्त्रतावादी देशाभिमानी, धर्म-निर्पेक्ष और लोक शाही को मानने वाले बनें। जब हम यह आदर्श अपने सामने रखते हैं तो प्रश्न उठता है कि आज के विद्यालयों में, यूनिवर्सिटीज में क्या इस प्रकार की शिक्षा दी जाती है? इस तरफ़ आपका ध्यान जाना जरूरी है। आप कह सकते हैं कि यह विषय राज्यों का है, लेकिन मैं कहूंगा कि सारे देश के लिये इसकी जरूरत है—चाहे यह राज्यों का विषय हो, या केन्द्र का लेकिन आपको देखना होगा कि सेन्टर इसमें किस हद तक मदद कर सकता है, गाइड कर सकता है।

हमारे एक मित्र कह रहे थे कि बहुत से शिक्षा संस्थान हैं जहां राजनीतिक जीवन का आधार लेकर वहां के विद्यार्थियों का इस्तेमाल किया जाता है। यह बहुत ही बुरी चीज़ हमारे देश में फँस रही है कि चाहे किसी पार्टी का आदर्श हो उसको कुछ आन्दोलन फँलाना है, उसको किसी चीज़ को लोगों में ले जाना है तो पहले वह विद्यार्थियों को पकड़ता है, उनको बहकाता है और इस प्रकार अपनी पार्टी की शक्ति का प्रदर्शन करना चाहता है। मैं कहूंगा कि विद्यार्थी भावी जीवन का एक नया रूप होता है उसको हम जैसी भी शकल देंगे वैसा ही वह बनेगा। मैं तो कहता हूँ कि विद्यार्थी का जीवन पानी जैसा है। "पानी तेरा रंग कैसा, जिसमें मिलाओ वैसा।" जिस प्रकार की शिक्षा आप उसे देंगे, जिस ओर भी उसे ले जायेंगे उस ओर ही वह चला जायेगा। वह एक कोरे कागज़ के समान है। उसको जैसा भी रंग देंगे वैसा ही बनेगा। हम चाहते हैं कि हमारे विद्यार्थी आगे बढ़ें, स्वच्छ और सही नागरिक बनें लेकिन आज उनका पाठ्यक्रम क्या है, उसका पाठ्यक्रम इस प्रकार का है

कि वह किताब पढ़ ले और फिर उसका जवाब दें। पास होने पर नौकरी की तलाश करें। पहले उसमें आमूल परिवर्तन होना चाहिए। आज हम कितने लोगों को नौकरी देने वाले हैं? पढ़ना तो सभी के लिए जरूरी है, इस देश का हर बच्चा पढ़ेगा, इस देश में सारे ही पढ़ने लिखने वाले हो ही जायेंगे। क्या हम सभी को नौकरी देने वाले हैं? सभी को नौकरी मिल नहीं सकती है और सब नौकरी कर भी नहीं सकते हैं। हमारी शिक्षा का मूल उद्देश्य क्या है? हमारी शिक्षा का मूल उद्देश्य नौकरी देना ही नहीं होता चाहिए। आप इसका विभाजन कीजिए कि कितने लोगों की सरकारी नौकरी के लिए आवश्यकता है, कितने इंजीनियर्स की आवश्यकता है, कितने डाक्टर्स की आवश्यकता है, कितने किसानों की आवश्यकता है और इसी प्रकार से किस-किस काम के लिए कितने-कितने लोगों की आवश्यकता है। इस बात को दृष्टि में रखते हुए आप शिक्षा का विभाजन कीजिए ताकि भावी नागरिक जीवन में कोई असुविधा न हो। आज वह किताबें पढ़ता है, कालेज में जाता है और फिर नौकरी चाहता है। बंकारों की लिस्ट में उसका नाम लिख दिया जाता है। इनसे कोई अच्छे धनी घर के लड़के भी होते हैं लेकिन बंकारों की लिस्ट में उसका नाम भी जरूर आ जाता है। इस प्रकार से बंकारों की लिस्ट बहुत बड़ी बन जाती है। जिनको नौकरी की आवश्यकता है उनका नाम भी उसमें होता है और जिनको नौकरी की आवश्यकता नहीं है उनका नाम भी उसमें होता है। जिनको नौकरी चाहिए और आप जिनको नौकरी देना चाहते हैं। ठीक है उनके लिए आप काम दीजिए लेकिन

स्कूल में और कालेज में जो शिक्षा है उसमें आमूल परिवर्तन करना होगा क्योंकि नौकरी की शिक्षा देने से कुछ होने वाला नहीं है। उनको उद्योग धंधे का शिक्षण देना होगा जैसे टेलरी में, कारपेन्ट्री में और दूसरे अनेक धंधों में लगाना होगा। हमें इस प्रकार की शिक्षा लागू करनी होगी कि आगे चल कर अग्रर नौकरी न मिले तो वे उद्योगों में जा सकें और अपने पैरों पर खड़े होकर कोई अपना काम कर सकें। यदि केवल नौकरी के लिए ही हम उनको पढ़ायेंगे तो हमारे लिए बड़ी मुसीबत हो जायेगी और फिर हमारे पास उनके लिये कोई इलाज नहीं रह जायेगा।

एक चीज मैं और कहना चाहता हूँ कि इस बजट में जो आपने धनराशि रखी है उसमें हर वर्ष कमी होती जा रही है। आपने रिपोर्ट में बताया है कि अगले पांच वर्षों में फ्री प्राईमरी एजुकेशन पूरी होने वाली है लेकिन जब बजट ही घट रहा है तो फिर उसकी पूर्ति किस प्रकार से हो सकेगी? मैं आपसे कहूंगा कि हमारी बहुत सी चीजे होती हैं जिनको लर्जरी कहते हैं हर डिपार्टमेंट में उनकी कमी कीजिए लेकिन शिक्षा में कमी मत कीजिए। शिक्षा के द्वारा हमें बच्चों को पढ़ाना, आगे बढ़ाना और काम में लगाना है और यदि उसमें भी पैसे की कमी हो तो फिर वे आगे कैसे बढ़ सकेंगे? इस लिए मेरा निवेदन है कि इसके लिये आप बजट ज्यादा रखें। मैंने जैसा शुरू में कहा इस मामले में सारा सदन आपके साथ रहेगा। इस लिए मेहरबानी करके आप इस तरफ ध्यान दें क्योंकि शिक्षा के बजट में कमी होने से हमारा कोई लाभ नहीं हो सकेगा।

अब मैं प्राइवेट संस्थाओं के सम्बन्ध में कुछ कहना चाहता हूँ। कुछ लोगों ने प्राइवेट संस्थाओं को अपनी आमदनी का जरिया बनाया हुआ है। मैं तो इस विचार का हूँ कि जितनी भी शिक्षा संस्थायें हैं उनको सरकार

अपनी ओर से ही चलाये। यदि यह सम्भव न हो तो कम से कम यह उन संस्थाओं पर चेक रखें, निगरानी रखें और देखें कि सचमुच में वहां क्या पढ़ाया जाता है, कितने शिक्षक हैं और क्या काम करते हैं और उनका कोई सही आडिट भी होता है या नहीं। आपसे लाखों रुपए का अनुदान वे ले जाते हैं लेकिन वाद में कोई पूछने वाला नहीं होता। आप सिर्फ रिपोर्ट देख लेते हैं और उसको मान लेते हैं।

तीसरी चीज यह है कि शिक्षकों को आदर्शवान कहा जाता है, उनको निर्माता बताया जाता है लेकिन साथ साथ उनकी सुविधा का भी ध्यान रखना जरूरी होता है। शहरों में तो उनको रहने के लिए मकान मिल सकते हैं लेकिन देहातों में बड़ी कठिनाई होती है। अग्रर किसी गांव में एक दो टीचर्स की जगहें होती हैं और टीचर्स वहां जाते हैं तो उनको रहने के लिए जगह नहीं मिलती है। ग्राम पंचायत के आदमी कह देते हैं कि पंचायत में रह जाओ या मदरसे में रह जाओ और बच्चों को पढ़ाओ। इस लिए उनके सामने एक बड़ी मुसीबत की बात होती है। इस सम्बन्ध में आप को कुछ बजट रखना होगा और राज्य सरकारों को गाइड करना होगा। जैसे कि रेलवे डिपार्टमेंट अपने एम्प्लाइज को कहीं भेजता है तो उसके रहने का प्रबन्ध वहीं होता है। इसी तरह से आप भी शिक्षा के सम्बन्ध में कर सकते हैं। आप ग्राम पंचायतों से और संस्थाओं से कह सकते हैं कि जब तक शिक्षकों के रहने के लिए जगह नहीं होगी तब तक ग्रान्ट नहीं दी जायेगी और उनको मान्यता नहीं मिलेगी जब तक कि शिक्षकों के रहने का प्रबन्ध नहीं होगा। क्योंकि उसके बाद ही शिक्षक वहां पर आराम से रह सकेगा और ठीक से बच्चों को पढ़ाने में भी उसकी रुची होगी।

इतना ही कहकर मैं समाप्त करता हूँ।

**SHRI BHALJIBHAI PARMAR** (Dohad): Mr. Chairman, Sir, I thank you for giving me an opportunity to speak on the Demands for Grants relating to the Ministry of Education and Social Welfare.

The total budget provision for the Department of Education and Social Welfare is Rs. 12580.22 lakhs for the year 1973-74. This includes the secretariat of the Department of Education and other Revenue expenditure and provision for general education and expansion of primary education which cannot satisfy the genuine needs of the educated people of the whole country. Comparatively, we spend a lot for our defence purposes. Now, in normal times, we must solve the problem of unemployment among the educated youth who wander in search of jobs and who are quite frustrated. The Department must think of solving the problem of unemployment on a war-footing. The education must be such which can enthuse people and must raise a hope of leading a happy life. What do we find today? Even graduates and highly educated engineers are frustrated and unemployed. The education must be job-oriented.

The Central Government has made a good start for educated unemployed people by providing 60,000 teachers for elementary education with corresponding inspectors, class-rooms, provision of free text-books, midday meals, etc. during 1971-72 and 1972-73 in assisting the State Governments and Union Territory administrations on hundred per cent basis. During 1973-74, additional 30,000 teachers and other assistance is likely to be provided in this connection. Looking to the vast problem of unemployment, a provision for 60,000 teachers be made yearly as was done in the past. The teachers' training period must be made for one year and not for two years as brilliant S.S.C. passed persons are recruited for the purpose.

They must also be absorbed as teachers soon after they complete their training.

Adult education must be started departmentally as well as by assisting voluntary agencies. Even after 25 years of Independence, the measures in this field do not seem to be as vigorous as mentioned in the body of the Report. Even a great bulk of the population is quite illiterate. They have even to put their thumb impressions while signing. In rural and tribal areas, the primary school teachers must be entrusted with this work. They must run night adult education classes and make the people read and write and liquidate illiteracy. Required equipment for such classes be provided free of cost by the Government.

Now I come to youth welfare. There is unrest among the youths of today. They must be trained properly. 100 Nehru Yuvak Kendras are proposed to be started by Government. In every district, there must be district-level and taluka-level yuvak kendras as sub-centres. The establishment of rural sports centres is really a necessity to enthuse rural people and inspire them. Physical education must be given top priority. What our youths require today are muscles of iron and hearts of steel. They can understand Gita or scriptures better if they are able-bodied and noble-minded.

Our country is still lagging behind in the fulfilment of the Constitutional directive of free primary education, especially in the age group of 6—11 years; it is expected to be fulfilled by the end of the Fifth Plan. This is, in fact, being implemented at a snail's speed.

Now I come to the school meals programme. This is a 'must' for the drought-affected areas of the various States of India and Union Territories. Children generally leave the schools and go away with their parents in



search of labour in rural areas and particularly in tribal areas. In this connection I would like to suggest to Government that they should start adequate number of Ashram schools sponsored by Central Government in tribal areas, instead of having village schools, in suitable groups of villages coming within a radius of every five miles. This will really serve the purpose and then the tribal children can be brought in line with the children of caste Hindus.

The secondary schools run in the tribal areas must be given 100 per cent expenditure on construction of school buildings, staff quarters and science and laboratory equipment in the beginning.

Now I come to the welfare of teachers. The triple benefit scheme (pension, provident fund and insurance) for the benefit of teachers in aided institutions must be made compulsory in all the States, so that their welfare can be attended to properly.

With regard to the scheme of Balwadis, I would like to suggest that all the tribal areas must be covered with this programme of Balwadis which is a 'must' for the real welfare and all round development of Adivasis.

Now I come to the educational technology project which has been approved by Government during the year by making full use of films, radio broadcasts and the new educational techniques such as audio-recorders, programme learning, etc., for stimulating education at all levels. To bring about qualitative improvement in education, it must be started in rural areas, and specially in tribal areas of the country, as they are, comparatively, very much lagging behind in development.

In the Institutes of Technology at Kharagpur, Bombay, Madras, Kanpur and Delhi, in the total student enrolment and out-turn of graduates from these Institutes, a proper percentage of Scheduled Castes and Scheduled

Tribes must be mentioned and maintained. In every Annual Report of the Ministry of Education and Social Welfare, the progress in this connection must be mentioned specifically.

With regard to scholarships, there are three categories of scholarships (a) scholarships for Indian students for study in India, (b) scholarships for Indian students for study abroad; and (c) scholarships for foreign students for study in India. I want to know whether there is any special provision for students from Scheduled Castes and Scheduled Tribes in the case of the first two categories, and if not, whether the Government would make such a provision in future for the benefit of the Scheduled Castes and Scheduled Tribes.

श्री लालजी भाई (उदयपुर): सभापति महोदय, सदन में गणपूर्ति नहीं है।

MR. CHAIRMAN: The bell is being rung. Now there is quorum, the hon. Member may please continue.

SHRI BHALJIBHAI PARMAR: Due care may be taken to impart spiritual education to the students so that there can be proper discipline in leading their lives and they become disciplined citizens of the country. Really, character is destiny and character building activities must be started in every educational institution.

श्री रूद्र प्रताप सिंह (बाराबंकी): सभापति महोदय, मैं आप का हृदय से आभारी हूँ कि आप ने मुझे राष्ट्र की स्वतंत्रता के रजत-जयन्ती वर्ष में शिक्षा मंत्रालय तथा उस के सांस्कृतिक विभाग के अनुदानों की मांगों पर अपने विचार व्यक्त करने का अवसर प्रदान किया। मैं उन का समर्थन करने के लिए खड़ा हुआ हूँ।

इस माननीय सदन ने मुझे को पुरातत्व विभाग के केन्द्रीय परामर्शदाता बोर्ड का सदस्य होने का सौभाग्य प्रदान किया है। इस कारण से मैं अपने को केवल उसी

[श्री रुद्र प्रतापसिंह]

विषय तक सीमित रखना चाहता हूँ। मेरे पूर्व वक्ता माननीय सदस्य शिक्षा जगत की समस्याओं और उन के निराकरण के सम्बन्ध में विस्तारपूर्वक प्रकाश डाल चुके हैं। इस लिए मैं उस की पुनरावृत्ति नहीं करना चाहता हूँ और मैं केवल सांस्कृतिक विभाग तक अपने को सीमित रखूँगा।

राष्ट्र के पुरावशेष, भग्नावशेष, अवशेष तथा उस की बहुमूल्य कलाकृतियाँ देश के इतिहास पर प्रकाश डालती हैं। इतिहास इस बात का साक्षी है कि भारत पर सदैव आक्रमण होते रहे हैं और यहाँ सदैव युद्ध होते रहे हैं। इस कारण से हमारे देश के भग्नावशेषों और पुरावशेषों का विध्वंस और नष्ट हो जाना बहुत ही स्वाभाविक है। इतिहास इस बात का भी साक्षी है कि हमारे देश का तमाम साहित्य युद्धों की विभीषिका में समाप्त हो गया है। इस लिए अपने देश के पुरावशेषों और भग्नावशेषों से हम को अपनी संस्कृति की खोज करनी पड़ती है।

18.00 hrs.

मैं प्रधान मंत्री जी, शिक्षा मंत्री जी तथा उन के मंत्रालय को इस बात के लिए बधाई देना चाहता हूँ कि स्मारकों के संरक्षण के कार्य में उन्होंने धर्म-निरपेक्षता की नीति को अपनाया है। जैसा कि इस माननीय सदन को ज्ञात है, हमारे पुराने पुरावशेष विभाग के द्वारा जिस प्रकार से मन्दिरों का संरक्षण किया जाता है, उसी प्रकार मस्जिदों का भी संरक्षण किया जाता है। तो हमारी जो नीति है धर्म-निरपेक्षता की उसी के अनुसार यह कार्य हो रहा है।

मैं इस संबंध में यह कहना चाहता हूँ कि जहाँ अपने देश के इतिहास की खोज करनी है जिन पुरावशेषों और भग्नावशेषों के द्वारा उन के लिए जो यहाँ पर अनुदान का प्रावधान किया गया है वह उस खोज के अनुरूप नहीं है, वह बहुत कम है। उस को

और अधिक होना चाहिए। तभी हम अपने वास्तविक इतिहास की खोज कर सकेंगे।

जहाँ तक उद्यानों के अनुरक्षण की बात है इस बात की व्यवस्था की जानी चाहिए कि स्मारकों के साथ के जो उद्यान हैं उन को इस प्रकार से सजाया जाय कि जिस से जिस समय का वह स्मारक है उसी समय का वह उद्यान भी हो। खोजों और खुदाई के सम्बन्ध में अब तक जो कार्य हुआ है उसी की सराहना करते हुए मैं इस बात को पुनः दोहराना चाहता हूँ कि खोजों और खुदाई के लिए अधिक धन के प्रावधान की आवश्यकता है। जो कुछ भी प्रावधान किया गया है वह बहुत कम है।

सभापति महोदय : माननीय सदस्य अब अपना भाषण कल जारी रखें।

18.02 hrs.

#### HALF AN HOUR DISCUSSION

EARNING BY SPECIAL TRAINS ON  
Sealdah Division

Eastern Railway

MR. CHAIRMAN: The House will now take up Half-an-Hour discussion by Dr. Saradish Roy.

\*DR. SARADISH ROY (Bolepur): Mr. Chairman, Sir, on 27-2-73 I had put a question to the hon. Railway Minister. In part (a) of that question I had asked for the number of special trains run on the Sealdah Division of the Eastern Railway during the week ending 31-12-72. In reply the hon. Minister had stated 424 special train were run. In part (b) I had asked what amount of extra passenger fare was earned by such special trains; In reply the hon. Minister had stated that figures of earning are not maintained train wise. In part (c) I had asked how earnings from passenger fare in the